

ORISSA HIGH COURT**FILING REPORT AS ON :08/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007601/2022	RAMA JIBAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 () //
2	BLAPL/0007602/2022	NALINIKANTA PRUSTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /107 /2022 () //
3	BLAPL/0007603/2022	AJAY DHALI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	M.V.79 /47 /2022 () //
4	BLAPL/0007604/2022	SARJEET DAS @ SARAJIT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /144 /2022 () //
5	BLAPL/0007605/2022	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /125 /2019 () //
6	BLAPL/0007606/2022	JANARDAN NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KONARK /28 /2018 () //
7	BLAPL/0007607/2022	ANANTA BHOI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /229 /2020 () //
8	BLAPL/0007608/2022	PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /85 /2019 () //
9	BLAPL/0007609/2022	DILIP KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOPALPUR /107 /2022 () //
10	BLAPL/0007610/2022	SK. DAYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /245 /2022 () //
11	BLAPL/0007611/2022	GAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KESINGA /134 /2022 () //

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12	BLAPL/0007612/2022	GANGADHAR GOCHHAYAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BASUDEVPUR /242 /2022 () //
13	BLAPL/0007613/2022	PRITAM NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /76 /2019 () //
14	BLAPL/0007614/2022	HARIHAR MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUSHOTTAMPUR /314 /2022 () //
15	BLAPL/0007615/2022	JEET BARIK @ INDRAJIT BARIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SIMULIA /176 /2022 () //
16	BLAPL/0007616/2022	HASINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /222 /2022 () //
17	BLAPL/0007617/2022	GAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KESINGA /128 /2022 () //
18	BLAPL/0007618/2022	PRANCHIS LIMA @ PHRANSIS LIMA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PADMAPUR /19 /2018 () //
19	BLAPL/0007619/2022	JALESAR RAY VS STATE OF ODISHA	S.S.RAY (2) VS	ADVA /36 /2021 () //
20	BLAPL/0007620/2022	DILIP RAY VS STATE OF ODISHA	S.S.RAY (2) VS	POTTANGI /106 /2019 () //
21	BLAPL/0007621/2022	MANU @ MANAS KUMAR NAYAK VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	DHARMASALA /395 /2022 () //
22	BLAPL/0007622/2022	SANKAR BINDHANI VS STATE OF ODISHA	SRIKANTA PANDA VS	SAHID NAGAR P.S. /289 /2022 () //
23	BLAPL/0007623/2022	DIPU @ DIPAK KUMAR SHAW	MANAS KUMAR CHAND	KEGAON /5 /2021

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		VS	VS	()
24	BLAPL/0007624/2022	STATE OF ODISHA DEBABRATA PRADHAN	MANAS KUMAR CHAND	// MAHILA P.S.(BBSR) /84 /2022
		VS	VS	()
25	BLAPL/0007625/2022	STATE OF ODISHA DEBA BAG @ DEVA BAG	MANAS KUMAR CHAND	// SAMBALPUR TOWN /381 /2020
		VS	VS	()
26	BLAPL/0007626/2022	STATE OF ODISHA SAROJ PARIDA	ARIJEET MISHRA	// JODA /189 /2022
		VS	VS	()
27	BLAPL/0007627/2022	STATE OF ODISHA ARJUNA BEHERA	CHANDANA MISHRA	// GOCHHAPADA /81 /2022
		VS	VS	()
28	BLAPL/0007628/2022	STATE OF ODISHA PRAKASH MEHER	DIPAK RANJAN MISHRA	// GOLAMUNDA /132 /2022
		VS	VS	()
29	BLAPL/0007629/2022	STATE OF ODISHA MAINUDDIN	TRILOCHAN MISHRA	// SPL.TASK FORCE /1 /2018
		VS	VS	()
30	BLAPL/0007630/2022	STATE OF ODISHA ABHAYA BEHERA @ MIKU	DIPAK RANJAN MISHRA	// GOLAMUNDA /132 /2022
		VS	VS	()
31	BLAPL/0007631/2022	STATE OF ODISHA RUKYA KHATOON	BITAS KUMAR SWAIN	// / /0
		VS	VS	()
32	BLAPL/0007632/2022	STATE OF ODISHA MANJALI SAHOO	ANITA SAHOO	// / /0
		VS	VS	()
33	BLAPL/0007633/2022	STATE OF ODISHA JOCKBO @ JACOB PANGI @ BUTI	ARIJEET MISHRA	// BORIGUMMA /99 /2022
		VS	VS	()
34	BLAPL/0007634/2022	STATE OF ODISHA AMIYA RANJAN MALLIK	SK. ZAFARULLA	// DHENKANAL TOWN /75 /2021
		VS	VS	()

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35	BLAPL/0007635/2022	STATE OF ODISHA CHITU MALLICK VS	RABINDRA NATH PANDA VS	// / /0 ()
36	BLAPL/0007636/2022	STATE OF ODISHA BALARAM RANA VS	DURLLABHA RANJAN MISHRA VS	// SONEPUR /140 /2022 ()
37	BLAPL/0007637/2022	STATE OF ODISHA SAROJ MAHARANA VS	GOURI MOHAN RATH VS	// BERHAMPUR SADAR /19 /2020 ()
38	BLAPL/0007638/2022	STATE OF ODISHA PRAMOD PODH VS	SARATHI JYOTI MOHANTY VS	// barpalli /188 /2022 ()
39	BLAPL/0007639/2022	STATE OF ODISHA MINTU @ SUVENDU SARDAR VS	JIBANANANDA MOHANTY VS	// KUAKHIA /97 /2022 ()
40	BLAPL/0007640/2022	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	BASUDEV PUJARI VS	// R.UDAYAGIRI /40 /2019 ()
41	BLAPL/0007641/2022	STATE OF ODISHA SIBARAM BEHERA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /156 /2022 ()
42	BLAPL/0007642/2022	STATE OF ODISHA KANHU CHARAN DAS VS	CHEERA RANJAN SATAPATHY VS	// SALIPUR /140 /2018 ()
43	BLAPL/0007643/2022	STATE OF ODISHA RANA MUNA DORA VS	BIDYALOK MOHAPATRA VS	// SPL.TASK FORCE /13 /2022 ()
44	BLAPL/0007644/2022	STATE OF ODISHA BENUDHAR DEHURY VS	BIKRAM KESHARI RAJ VS	// BARAMBA /82 /2019 ()
45	BLAPL/0007645/2022	STATE OF ODISHA MADHUSUDAN RATHA VS	SATYABRATA PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0007646/2022	DAMBARUDHAR DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //
47	BLAPL/0007647/2022	RABI @ RABI NARAYAN ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KANDARPUR /124 /2022 () //
48	BLAPL/0007648/2022	TOFAN BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PIPLI /175 /2017 () //
49	BLAPL/0007649/2022	KARUNAKAR SOHELA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /85 /2022 () //
50	BLAPL/0007650/2022	HIMADRI RANA @ HIMADREE RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
51	BLAPL/0007651/2022	JITU NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	SURADA /87 /2022 () //
52	BLAPL/0007652/2022	SUBRATA BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// () //
53	BLAPL/0007653/2022	AJU @ SRIKANTA MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /56 /2022 () //
54	BLAPL/0007654/2022	DINESH PATEL @ KUMAR VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /20 /2022 () //
55	BLAPL/0007655/2022	AMULYA PRADHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /18 /2019 () //
56	BLAPL/0007656/2022	DOLAMANI BASTIA VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	SAINTALA /196 /2022 () //
57	BLAPL/0007657/2022	PRASHANT BEHERA @ PRASANTA BEHERA	SAMIR KUMAR MISHRA	BARIPADA TOWN /421 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007658/2022	SATYARANJAN JENA	ARJEET MISHRA	KENDRAPARA SADAR /308 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007659/2022	KANA PINTU @ PRAMOD NAYAK	SANJIB KUMAR BHANJADEO	CHATRAPUR /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007660/2022	AMIT KUMAR KULADIPA @ ANIT KULDEEP	ARIJEET MISHRA	JEYPORE TOWN /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007661/2022	N. CHIRANJIBI RAO	KISHORE KUMAR MISHRA	BERHAMPUR TOWN /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007662/2022	SAHADAT ANSARI	AMLAN SHAKTI PAUL	BHARATPUR PS /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007663/2022	SRIKANTA NAYAK	RAGHUNATH BISWAL	ADVA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007664/2022	ATULYA BHANJA	DINESH KUMAR MOHANTY	MAHULPALI /80 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007665/2022	BHAGBAN BHOI	SACHIDANANDA PADHEE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007666/2022	DEBARAJ ROUT	SANJIT MISHRA	BOLANGIR SADAR /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007667/2022	RAJIB LOCHAN PARICHHA @ LUKU	SURYAKANTA DWIBEDI	RAIKIA /5 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007668/2022	MUKESH KUMAR	RAGHUNATH BISWAL	BISSAMCUTTACK /44 /2022
		VS	VS	()

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69	BLAPL/0007669/2022	STATE OF ODISHA BIKRI @ BIKRAM BREAKBEDA VS	BISWARANJAN MAHARATHA VS	// CHANDRAPUR /10 /2011 ()
70	BLAPL/0007670/2022	STATE OF ODISHA BIKRI @ BIKRAM BREAKBEDA VS	BISWA RANJAN MAHARATHA VS	// CHANDRAPUR /8 /2009 ()
71	CMAPL/0000334/2022	STATE OF ODISHA BAIDHAI SETHI @ BAIDEI SETHI VS	ADV VS	// () //
72	CMAPL/0000335/2022	SIBARAM SETHI EXECUTIVE ENGINEER (ELECT.) NESCO,TPNODL, B.E.D, BALASORE VS	VS	// () //
73	CMAPL/0000336/2022	M/S.VODAFONE ESSAR SPACETEL L.T.D PAREL INVESTMENT AND TRADING CO.L.T.D. VS	ADV VS	// () //
74	CMAPL/0000337/2022	PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL AND LABOUR COURT, BBSR. CHABINDRA KUMAR PATRA VS	ADV. VS	// () //
75	CMAPL/0000338/2022	UNION OF INDIA KRUSHNAPRIYA BISWAL VS	AMAIT PRASAD BOSE VS	// () //
76	CMAPL/0000339/2022	STATE OF ODISHA M/S.SHIV DUTT SHARMA VS	ADV VS	// () //
77	CMAPL/0000340/2022	DAMODAR SETHI, GENERAL SECY., NORTH ODISHA WORKERS UNION , KEONJHAR MANAGEMENT OF S.B.I. VS	S.RATH VS	// () //
78	CMP/0000719/2022	THEIR WORKMAN PRADEEP KUMAR DAS VS	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000233/2016
79	CMP/0000720/2022	NIRANJAN SWAIN BIBHUTI BHUSAN PATI VS	NEELAKANTHA PANDA VS	// () //
		COLLECTOR ,CUTTACK		//

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80	CMP/0000721/2022	SK AYUB ALLI VS ARUN KUMAR DAS	SUBAS CHANDRA DAS VS	// ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000162/2012
81	CMP/0000722/2022	GOPINATH BARAD VS SAMBEET KUMAR SAHOO	A.N.SWAIN VS	// ()
82	CMP/0000723/2022	SUNIA MAJHI VS SUNDARMOHAN MAJHI	PRAVAT KUMAR MUDULI VS	// ()
83	CMP/0000724/2022	SUDESH KUMAR ROUTRAY VS PURNA CHANDRA MOHANTY	BANSHIDHAR BAUG VS	// ()
84	CMP/0000725/2022	ASHIS MOHANTY VS RAMESH CHANDRA SAHOO	GOPINATH MISHRA VS	// ()
85	CMP/0000726/2022	KALIM KHAN VS RAMESH CHANDRA SAHOO	GOPINATH MISHRA VS	// ()
86	CMP/0000727/2022	ASHIS MOHANTY VS NIRANJAN SAHOO	GOPINATH MISHRA VS	// ()
87	CMP/0000728/2022	CHHUNI MALLIK @ JENA VS SUKADEB BEHERA	SUBHA KUMAR MISHRA VS	// ()
88	CMP/0000729/2022	SOUMENDRA KUMAR MOHAPATRA VS SUNIL KUMAR MOHAPATRA	SUVASHISH PATTANAIK VS	// ()
89	CMP/0000730/2022	JOGENDRA KUMAR OJHA VS KRUSHNA CHANDRA OJHA	BAMADEV BARAL VS	// ()
90	CMP/0000731/2022	M/S SHRIYA LOGISTCS VS AAMOGH MINING AND TRADING PRIVATE LTD.	PRASANTA KUMAR KHUNTIA VS	// ()
91	CMP/0000732/2022	NIRANMAYEE PATANAIK@RAY	DURGA PRASAD PATTANAIK	//

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		VS	VS	0
		BHAGABAT PRASAD PATTNAIK		//
92	CMP/0000733/2022	PUSPITA ROUT	PRANAB KUMAR GHOSE	//
		VS	VS	0
		PRAMOD KUMAR ROUT		//
93	CMP/0000734/2022	DHURUBA CHARAN SAHOO	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		RABINDRANATH SAHOO		//
94	CMP/0000735/2022	M/S SHRIYA LOGISTICS	PRASANTA KUMAR KHUNTIA	//
		VS	VS	0
		AAMOGH MINIG AND TRADING PRIVATE LTD		//
95	CONTC/0005102/2022	MAA SARAL WSHG	ADV	//
		VS	VS	0
		JUGAL KISHORE DAS, IIC,TIRTOL		//
96	CONTC/0005103/2022	MINATI GIRI	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0005104/2022	GOPINATH ROUT	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	CONTC/0005105/2022	SUDAM CHARAN JENA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
99	CONTC/0005106/2022	SURENDRA PRASAD SAMAL	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0005107/2022	SUDHAKANTA BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0005108/2022	MUKTI KANTA BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTC/0005109/2022	KAMALAKANTA BEHERA	ADV	//
		VS	VS	0

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103	CONTC/0005110/2022	ASWATHY S., I.A.S. JAYANTA KUMAR ROUT VS	ADV VS	// // 0
104	CONTC/0005111/2022	ASWATHY S., I.A.S. UPENDRANATH SAHU VS	ADV VS	// // 0
105	CONTC/0005112/2022	ASWATHY S., I.A.S. SARAT CHANDRA BEJ VS	ADV VS	// // 0
106	CONTC/0005113/2022	ASWATHY S., I.A.S. GHANASHYAM SINGH VS	ADV VS	// // 0
107	CONTC/0005114/2022	ASWATHY S., I.A.S. ALOK KUMAR NAYAK VS	ADV VS	// // 0
108	CONTC/0005115/2022	BISHNUPADA SETHI, I.A.S. DINABANDHU DAS VS	ADV VS	// // 0
109	CONTC/0005116/2022	BISHNUPADA SETHI, I.A.S MADHUSUDAN PAL VS	ADV VS	// // 0
110	CONTC/0005117/2022	SATYABRATA SAHOO, I.A.S. HADUBANDHU PRADHAN VS	SIBANARAYAN BISWAL VS	// // 0
111	CONTC/0005118/2022	DIBYA JYOTI PARIDA, IAS SANYASI DAS VS	ADV. VS	// // 0
112	CONTC/0005119/2022	SIDDESHWAR BALIRAM BONDAR, COLLECTOR AND D.M, BHADRAK HRUDANANDA PATI VS	ADV. VS	// // 0
113	CONTC/0005120/2022	BISWANATHA TARAI, DEO, KHURDA AMAR KUMAR MALLICK VS	ADV. VS	// // 0
		PARUL PATAWARI, COLLECTOR AND D.M, JAGATSINGHPUR		//

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114	CONTC/0005121/2022	PRAVAKAR BISWAL VS VISHAL KUMAR DEV,PRINCIPAL SECY.,FINANCE DEPT.,BBSR	ADV. VS	// 0
115	CONTC/0005122/2022	MRUTUNJAYA MOHANTY VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0
116	CONTC/0005123/2022	KRUSHNA CHANDRA ACHARAYA VS PRADEEP KUMAR DAS, DIRECTOR SECONDARY EDU., BBSR, KHURDA	ADV VS	// 0
117	CONTC/0005124/2022	BHASKAR CHANDRA MUDULI VS SATYABRATA SAHU, COMMNR CUM SECY., S AND ME DEPT.	ADV VS	// 0
118	CONTC/0005125/2022	DHANANJAY JENA VS SATYABRATA SAHU, COMMNR CUM SECY., S AND ME DEPT.	ADV VS	// 0
119	CONTC/0005126/2022	CHHABI PARIDA VS ASHISH THAKERE, I.A.S.	LALITENDU BHUYAN VS	// 0
120	CONTC/0005127/2022	BARADA PRASAD RATH VS ANU GARG, I.A.S.	ADV VS	// 0
121	CONTC/0005128/2022	ABHINANDAN SAHOO VS BANI NIBEDITA SWAIN, O.A.S.	ADV VS	// 0
122	CONTC/0005129/2022	ARAKHITA SAHOO VS BANI NIBEDITA SWAIN, O.A.S.	ADV VS	// 0
123	CONTC/0005130/2022	DILLIP KUMAR MISHRA VS DR.MONA SHARMA, I.A.S.	MITHUN DAS VS	// 0
124	CONTC/0005131/2022	EX NK. RAJENDRA NEGI VS UNION OF INDIA	ADV VS	// 0
125	CONTC/0005132/2022	EX SEP. JOHN PHILIP NAG	ADV	//

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		VS	VS	0
		UNION OF INDIA		//
126	CONTC/0005133/2022	EX HAV. NABIN CHANDRA BHATRA	ADV	//
		VS	VS	0
		UNION OF INDIA		//
127	CONTC/0005134/2022	EX NK. SUDAN PRADHANI	ADV	//
		VS	VS	0
		UNION OF INDIA		//
128	CONTC/0005135/2022	EX NK (TS). SANJAYA JANI	ADV	//
		VS	VS	0
		UNION OF INDIA		//
129	CONTC/0005136/2022	PRAFULLA KUMAR SENAPATI	ADV	//
		VS	VS	0
		PREMA CHANDRA CHOUDHURY, I.A.S.		//
130	CONTC/0005137/2022	B.LILLESWAR RAO	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
131	CONTC/0005138/2022	BIJAY KUMAR MALIK	ADV	//
		VS	VS	0
		MONA SHARMA, I.A.S.		//
132	CONTC/0005139/2022	SANJIBA KUMAR PATNAIK	BAIJAYANTI MOHANTY	//
		VS	VS	0
		SANGRAMJEET NAYAK, I.A.S		//
133	CONTC/0005140/2022	GOPIRAM AGARWALLA	ADV	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR, CHANDABALI, BHADRAK		//
134	CONTC/0005141/2022	MADHUSUDAN MALLICK	ADV	//
		VS	VS	0
		BIBHUTI MOHAN MISHRA, ADMINISTRATIVE OFFICER ADVOCATE GENERAL, O.H.C., CUTTACK		//
135	CONTC/0005142/2022	BHIMA CHARAN MAJHI	AMITAV TRIPATHY	//
		VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUM D.M, BALASORE		//
136	CONTC/0005143/2022	KHITISH CHANDRA SAHOO	ADV	//
		VS	VS	0

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137	CONTC/0005144/2022	SAROJ KUMAR SETHI, O.A.S. BRAHMANANDA SAHOO VS	ADV VS	// // 0
138	CONTC/0005145/2022	SAROJ KUMAR SETHI, O.A.S. PRAFULLA BEHERA VS	ADV VS	// // 0
139	CONTC/0005146/2022	SAROJ KUMAR SETHI, O.A.S. GOLAK DAS @ GOLAK BEHARI DAS VS	ADV VS	// // 0
140	CONTC/0005147/2022	SAROJ KUMAR SETHI, O.A.S. SARANGADHAR DEO VS	ADV VS	// // 0
141	CONTC/0005148/2022	SAROJ KUMAR SETHI, O.A.S. PRAVAKAR NAYAK VS	ADV VS	// // 0
142	CONTC/0005149/2022	SAROJ KUMAR SETHI, O.A.S. INDRAMANI PRADHAN VS	SAHASRA JYOTI NANDA VS	// // 0
143	CONTC/0005150/2022	ANU GARG, I.A.S. CHITTARANJAN JENA VS	ADV VS	// // 0
144	CONTC/0005151/2022	ANU GARG, I.A.S. SATYA RANJAN DAS VS	ADV VS	// // 0
145	CONTC/0005152/2022	ANU GARG, I.A.S. SURESH SHANKAR DASH VS	ADV VS	// // 0
146	CONTC/0005153/2022	ANU GARG, I.A.S. ANANGA BHIMA DEO VS	ADV VS	// // 0
147	CONTC/0005154/2022	ANU GARG, I.A.S. SAROJ KUMAR BISWAL VS DR.MONA SHARMA, I.A.S.	ADV VS VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005155/2022	CHANDRA SEKHAR SAMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
149	CONTC/0005156/2022	BASANTA KUMAR PARIDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
150	CONTC/0005157/2022	KRUSHNA JENA VS VIR VIKRAM YADAB, CHIEF ADMINISTRATIVE OFICER, JAGANNATH TEMPLE OFFICER,PURI	ADV VS	// 0 //
151	CONTC/0005158/2022	PRATIMA TRIPATHY VS HADIBANDHU BEHERA, ENGINEER IN CHIEF RWS AND S	ADV VS	// 0 //
152	CONTC/0005159/2022	LAXMIDHAR BARIK VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
153	CONTC/0005160/2022	PRAFULLA CHANDRA NAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
154	CONTC/0005161/2022	LAKSHMAN MISHRA VS SANJIB KUMAR SAMAL,SUPERINTENDING ENGINEER, DRAINAGE DIVISION, BHADRAK	ADV VS	// 0 //
155	CONTC/0005162/2022	NIRANJAN DALEI VS SWATI DAS, EXCUTIVE OFFICER, NAYAGARH,MUNICIPALITY	PRAVASH CHANDRA JENA VS	// 0 //
156	CONTC/0005163/2022	MADAN MOHAN KHUNTIA VS ANKITA BARIK, TAHASILDAR, BONTH ,BHADRAK.	ADV VS	// 0 //
157	CONTR/0000040/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS DIBYADARSHAN MAHUNTA	ADV. VS	/ /0 0 //
158	CRLA/0000628/2022	CHINTAMANI BARIK VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /101 /2022 0 //
159	CRLA/0000629/2022	FUNU @ JOGESWAR @ JOGESWAR MEHER	ANIRUDHA DAS	BELPARA /110 /2011

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0000630/2022	STATE OF ODISHA HARISH CHANDRA BISWAL	AMULYA RATNA PANDA	// NILGIRI /127 /2022
		VS	VS	()
161	CRLA/0000631/2022	STATE OF ODISHA MALLIKA JENA	RAMAKANTA PRADHAN	// SIMULIA /126 /2017
		VS	VS	()
162	CRLA/0000632/2022	STATE OF ODISHA DIPU @ DEEPAK ROUT	RABI NARAYAN MOHANTY	// NADANAKANAN P.S. /83 /2022
		VS	VS	()
163	CRLA/0000633/2022	STATE OF ODISHA DHANURJAYA SAHU	ANIRUDHA DAS	// CHANDAHANDI /71 /2022
		VS	VS	()
164	CRLA/0000634/2022	STATE OF ODISHA ASWINI BISWAL	RAGHUNATH BISWAL	// BHAWANIPATNA SADAR /198 /2022
		VS	VS	()
165	CRLA/0000635/2022	STATE OF ODISHA DEEPAK SAHU	DINESH KUMAR MOHANTY	// THELKOLOI PS /67 /2015
		VS	VS	()
166	CRLMC/0002144/2022	STATE OF ODISHA MALAYA KUMAR PANDA	BIDYADHAR MANASINGH	// TITILAGARH /144 /2014
		VS	VS	()
167	CRLMC/0002145/2022	STATE OF ODISHA KRUSHNA CHANDRA SAHU	SANTOSH KUMAR MAHANTY	// K.NUAGAON /48 /2017
		VS	VS	()
168	CRLMC/0002146/2022	STATE OF ODISHA JAGDEEP BANSAL	AMIT PATRNAIK	// J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000091/2017
		VS	VS	()
169	CRLMC/0002147/2022	STATE OF ODISHA ASHOK KUMAR BEHERA	MANORANJAN PADHY	// TUSRA /246 /2016
		VS	VS	()
170	CRLMC/0002148/2022	STATE OF ODISHA CHATURA NAYAK	SOUBHAGYA KUMAR DASH	// PIPLI /108 /2002
		VS	VS	()
				// SECTOR-7 /43 /2014
				()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002149/2022	STATE OF ODISHA RAMA KRUSHNA BEHERA VS	LALITENDU BHUYAN VS	// / /0 ()
172	CRLMC/0002150/2022	STATE OF ODISHA RASHMI RANJAN MAHALIK@SIPA VS	AJIT KUMAR SAHOO VS	// BARAMBA /34 /2021 ()
173	CRLMC/0002151/2022	STATE OF ODISHA BIMAL KUMAR ROUT VS	ANIRUDHA DAS VS	// GONDIA /42 /2005 ()
174	CRLMC/0002152/2022	STATE OF ODISHA BINOD KUMAR SWAIN VS	GAUTAM DAS VS	// BAIDYANATHPUR /64 /2018 ()
175	CRLMC/0002153/2022	STATE OF ODISHA BINAOD KUMAR SWAIN VS	SANTOSH KUMAR DWIVEDY VS	// BAIDYANATHPUR /63 /2018 ()
176	CRLMC/0002154/2022	STATE OF ODISHA BHUBANI@BHAJAMAN MAJHI VS	SAMARENDRA BAHADUR VS	// KISINDA /3 /2015 ()
177	CRLMC/0002155/2022	STATE OF ODISHA CHINMAYA MAJHI VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /34 /2020 ()
178	CRLMC/0002156/2022	STATE OF ODISHA BANA@BRAHMAND BAG VS	MANAS CHAND VS	// JUNAGARH /125 /2005 ()
179	CRLMC/0002157/2022	STATE OF ODISHA PRAMOD KUMAR CHOUDHURY VS	SUSANTA KUMAR BARAL VS	// PURIGHAT /69 /2021 ()
180	CRLMC/0002158/2022	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	BANSHIDHAR BAUG VS	// LINGARAJ P.S. /168 /2016 ()
181	CRLMC/0002159/2022	STATE OF ODISHA SUDHIR SAMAL@PHUKU VS STATE OF ODISHA	SATYA SHIVA DASH VS	// JAGATSINGPUR /2 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002160/2022	BHARAT MALLIK@SARAT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATKURA /277 /1998 () //
183	CRLMC/0002161/2022	SANJAY KUMAR SUREKHA VS UNION OF INDIA	S.J.PRADHAN VS	/ /0 () //
184	CRLMC/0002162/2022	SANJAY KUMAR SUREKHA VS UNION OF INDIA	S.J.PRADHAN VS	/ /0 () //
185	CRLMC/0002163/2022	ABHYUDAYA MOHAN MISHAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	MAHILA P.S. BUXIBAZAR /1 /1997 () //
186	CRLMC/0002164/2022	RANJIA@RANJAN KUMAR MALLIK VS STATE OF ODISHA	MANASH KUMAR MOHANTY VS	MANGALPUR /252 /2022 () //
187	CRLMC/0002165/2022	KAHNU CHARAN PANIGRAHI VS STATE OF ODISHA	BHARAT JALLI VS	BAIDYANATHPUR /43 /2022 () //
188	CRLMC/0002166/2022	PRAKASH RAGHUNATH CHAUDHARI VS STATE OF ODISHA	BABITA SAHU VS	SEMILLIGUDA /68 /2018 () //
189	CRLMC/0002167/2022	SUKANTA BEHERA VS STATE OF ODISHA	SANATAN DAS VS	/308 /2021 () //
190	CRLMC/0002168/2022	RANJAN SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //
191	CRLMC/0002169/2022	NISHI PRIYADARSHINI VS STATE OF ODISHA	SUBHAM SHARMA VS	BAIDYANATHPUR /185 /2022 () //
192	CRLMC/0002170/2022	SANGRAM KESHARI MAHANTY VS STATE OF ODISHA	SUBHAM SHARMA VS	BAIDYANATHPUR /185 /2022 () //
193	CRLMC/0002171/2022	MAHENDRA KUMAR SWAIN	BISWA RANJAN MAHARATHA	NISCHINTAKOILI /99 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001619/2022	ASHOK KUMAR GHOSH	KALI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001620/2022	BIDYULATA PATRA	KALI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001621/2022	MITALEE JESTHI	SOUMENDRA PATTANAIAK	MARKAT NAGAR /2 /2008
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001622/2022	SMITARANI SWAIN	SAPAN KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001623/2022	SWAGATIKA DASH	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001624/2022	CHAITANYA SAHOO	BIKRAM PRATAP DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001625/2022	ROSALI PARIDA	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001626/2022	SUMITRA RANI DASH	RANJAN KUMAR BEHERA	/ /0
		VS	VS	()
		I.L.C BADAMBADI POLICE STATION, CUTTACK		//
202	CRLMP/0001627/2022	AMULYA KUMAR ROUT	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001628/2022	JAYANTA KUMAR JENA	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001629/2022	LATIFUR RAHAMAN	AMULYA RATNA PANDA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001630/2022	STATE OF ODISHA HIRABATI BEHERA VS	BIJAYA KUMAR PARIDA -2 VS	// /0 ()
206	CRLMP/0001631/2022	STATE OF ODISHA MINATI JENA VS	KALINGA KESHARI MOHAPATRA VS	// /0 ()
207	CRLMP/0001632/2022	STATE OF ODISHA BISWAJIT JENA VS	KALINGA KESHARI MOHAPATRA VS	// /0 ()
208	CRLMP/0001633/2022	STATE OF ODISHA PUNIA SAHU VS	SIDHARTH PRASAD DAS VS	// /0 ()
209	CRLMP/0001634/2022	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	SRIMANTA DAS VS	// /0 ()
210	CRLMP/0001635/2022	DEEPAK KUMAR MAHAPATRA AVINASH PADHIARY VS	BYOMAKESH TRIPATHY VS	// /0 ()
211	CRLMP/0001636/2022	STATE OF ODISHA BHABANI SANKAR DAS VS	G.S.DAS VS	// /0 ()
212	CRLMP/0001637/2022	STATE OF ODISHA ADARH KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// /0 ()
213	CRLMP/0001638/2022	STATE OF ODISHA SNEHALATA BARIK VS	BYOMAKESH TRIPATHY VS	// /0 ()
214	CRLMP/0001639/2022	STATE OF ODISHA JENAMANI DILLIP KUMAR RAY VS	ABHILASH MISHRA VS	// /0 ()
215	CRLREV/0000368/2022	STATE OF ODISHA SURESH KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	// PAPADAHANDI /109 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLREV/0000369/2022	MANAS KUMAR DEO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //
217	CRLREV/0000370/2022	BIDYADHAR MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //
218	CRLREV/0000371/2022	ARUN KESHARI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /100 /2004 () //
219	CRLREV/0000372/2022	AMULYA KUMAR SWAIN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	//0 () //
220	CRLREV/0000373/2022	JANMEJAYA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	BALASORE SADAR /103 /2011 () //
221	FAO/0000317/2022	LEGAL MANAGER (T.P.CELL),M/S. NEW INDIA ASSURANCE CO. LTD. VS ANIL KUMAR MOHANTY	NANAN GOHAR DAS VS	// () //
222	FAO/0000318/2022	LEGAL MANAGER (T.P.CELL),M/S. NEW INDIA ASSURANCE CO. LTD. VS SUKANTA MOHANTY	NANAN GOHAR DAS VS	// () //
223	FAO/0000319/2022	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
224	FAO/0000320/2022	GOPABANDHU KAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
225	FAO/0000321/2022	NOORI @ NURA PALEI VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// () //
226	MACA/0000395/2022	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. LTD. VS MAMINA PRADHAN	S.C.PRADHAN VS	// () //
227	MACA/0000396/2022	THE MANAGER CLAIMS, MAGMA HDI G.I.CO. LTD.	ADAM ALI KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	MACA/0000397/2022	JANAKI NAYAK MAGMA HDI G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()
229	MACA/0000398/2022	DIBYALOCHAN NAYAK THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	DR. JHIMBALA PATI	//
		VS	VS	()
230	MACA/0000399/2022	KODANDA DHANGADAMAJHI HARIHARA PANIGRAHI	BINAYAK PRASAD MOHANTY	//
		VS	VS	()
231	RPFAM/0000171/2022	KIRANABALA NAYAK PRAMOD KUMAR SENAPATI	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
232	RPFAM/0000172/2022	SMITARANJAN SENAPATI TAPAS @ TRINATH MUDULI	SURYA NARAYAN MISHRA	//
		VS	VS	()
233	RPFAM/0000173/2022	MANGARAJ MUDULI PRAFULLA KUMAR PARIDA	PRASANTA KUMAR SAHOO	//
		VS	VS	()
234	RSA/0000186/2022	URMILA PARIDA JUDHISTHIRA MOHARANA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
235	RSA/0000187/2022	MENAKA DAS MAGUNI BISWAL	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
236	TRP(C)/0000287/2022	NIRANJAN SENAPATI MANIKYAPRABA PANDA	KOUSIK ANANDA GURU	//
		VS	VS	()
237	TRP(C)/0000288/2022	CHAIRMAN, UTKAL GRAMYA BANK, BOLANGIR JEEVANI SAHUKARA @ SONIYA	ARIJEET MISHRA	//
		VS	VS	()
238	TRP(C)/0000289/2022	JANMEJAYA SAHOO BIKASH RANJAN PANDA	DR. BINODA KUMAR MISHRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	TRP(C)/0000290/2022	SUDHASHREE RATH CHINMAYEE PRIYADARSHINI ACHARYA VS PRASANT KUMAR TRIPATHY	SATYABRATA MOHANTY VS	// // ()
240	TRP(C)/0000291/2022	PRAVASINI MISHRA VS ABHILASH PANDA	DHIRENDRA KUMAR DAS VS	// // ()
241	TRPCRL/0000067/2022	BIKALI CHARAN SWAIN VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR BARAL VS	KORAPUT VIGILANCE /37 /2015 () //
242	WA/0001073/2022	SUDARSAN BEBERA VS DR. PRIYARANJAN MARAL	PRINOY MOHANTY VS	// // ()
243	WA/0001074/2022	STATE OF ODISHA VS DEBA PUJARI	SASWAT DAS, A.G.A VS	// // ()
244	WA/0001075/2022	THE MANAGING DIRECTOR,ODISHA LIFT IRRIGATION CORP. VS NARENDRA KUMAR JENAMANI	PRADIP KUMAR SHARMA VS	// // ()
245	WP(C)/0019988/2022	ASST. ENGINEER/SUB-DIV. OFFICER (ELECT) TPSODERAPUR VS PERMANENT LOK ADALAT, (PUS), PHULBANI	PRASANT KUMAR TRIPATHY VS	// // ()
246	WP(C)/0019989/2022	ASHOK KUMAR GEDI VS JYOTRIMAYEE BEHERA	MANOJ KUMAR PANDA VS	// // ()
247	WP(C)/0019990/2022	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // ()
248	WP(C)/0019991/2022	TRINATH SAHA VS STATE OF ODISHA	LALIT SAHU VS	// // ()
249	WP(C)/0019992/2022	NURA SETH VS STATE OF ODISHA	LALIT SAHU VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019993/2022	GOLAPI SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
251	WP(C)/0019994/2022	GOPAL CHARAN PRUSTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
252	WP(C)/0019995/2022	AJAY KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0019996/2022	P VIJAY SREEDHAR VS STATE OF ORISSA	SAMBIT RATH VS	// 0 //
254	WP(C)/0019997/2022	M/S. SHAKTI ENGINEERING WORKS, JAGAT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0019998/2022	NIKALAS @ NICALAS KHOSLA VS C.D.M.O AND PUBLIC HEALTH OFFICER, KORAPUT	NEELAKANTHA PANDA VS	// 0 //
256	WP(C)/0019999/2022	CHANDRA BHANU SAHU VS STATE OF ODISHA	LAXMI PRASAD DWIVEDI VS	// 0 //
257	WP(C)/0020000/2022	SUDHIR GHADEI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
258	WP(C)/0020001/2022	SUDAM CHARAN PANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
259	WP(C)/0020002/2022	SEK SAYAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
260	WP(C)/0020003/2022	SARADA PRASANA MOHANTY VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
261	WP(C)/0020004/2022	LOHITI KUMAR MOHANTY	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0020005/2022	STATE OF ODISHA SIBA SINDRIYA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
263	WP(C)/0020006/2022	STATE OF ODISHA CHANDRAKANTA MOHALI	SITANSU MOHAN SINGH	//
		VS	VS	0
264	WP(C)/0020007/2022	STATE OF ODISHA DILIP DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
265	WP(C)/0020008/2022	STATE OF ODISHA SUKADEBA MOHAPATRA	KAMALAKANTA NAYAK	//
		VS	VS	0
266	WP(C)/0020009/2022	STATE OF ODISHA BASANTA KUMAR NAYAK	KAMALAKANTA NAYAK	//
		VS	VS	0
267	WP(C)/0020010/2022	STATE OF ODISHA PINTU SHARMA	SITANSU MOHAN SINGH	//
		VS	VS	0
268	WP(C)/0020011/2022	STATE OF ODISHA RUKSHAR KHATOON	SITANSU MOHAN SINGH	//
		VS	VS	0
269	WP(C)/0020012/2022	STATE OF ODISHA CHAMPA MAJHI	BIRAJA PRASANNA DAS	//
		VS	VS	0
270	WP(C)/0020013/2022	STATE OF ODISHA NETRANANDA DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
271	WP(C)/0020014/2022	STATE OF ODISHA SUDARSAN NAIK	R.K.RATH	//
		VS	VS	0
272	WP(C)/0020015/2022	THE COLLECTOR, SUNDARGARH YOGAMAYA BEHERA	GYANARANJAN SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020016/2022	STATE OF ODISHA NIRANJAN PATRA VS	SITANSU MOHAN SINGH VS	// // ()
274	WP(C)/0020017/2022	STATE OF ODISHA AVAYA KUMAR PANDA VS	ANIL KUMAR DAS VS	// // ()
275	WP(C)/0020018/2022	STATE OF ODISHA SUBHASIS SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
276	WP(C)/0020019/2022	STATE OF ODISHA DEBARAJ MALLICK VS	ANIL KUMAR DAS VS	// // ()
277	WP(C)/0020020/2022	STATE OF ODISHA HARIHAR LENKA VS	SUSHANTA KUMAR MISHRA VS	// // ()
278	WP(C)/0020021/2022	STATE OF ORISSA SUSHIL KUMAR JENA VS	ANIL KUMAR DAS VS	// // ()
279	WP(C)/0020022/2022	STATE OF ODISHA SK HALIM VS	SITANSU MOHAN SINGH VS	// // ()
280	WP(C)/0020023/2022	STATE OF ODISHA PRADEEP PARIDA VS	SITANSU MOHAN SINGH VS	// // ()
281	WP(C)/0020024/2022	STATE OF ODISHA AJAYA KUMAR BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // ()
282	WP(C)/0020025/2022	STATE OF ODISHA LAKSHMAN KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
283	WP(C)/0020026/2022	STATE OF ORISSA BICHITRA KUMAR PARIDA VS STATE OF ORISSA	RABI NARAYAN PANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :08/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0020027/2022	GITARANI KHUNTIA VS STATE OF ORISSA	RABI NARAYAN PANDA VS	// 0 //
285	WP(C)/0020028/2022	SASHI SEKHAR SARANGI VS STATE OF ORISSA	MANAS PATI VS	// 0 //
286	WP(C)/0020029/2022	GHANASHYAM NAIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
287	WP(C)/0020030/2022	DAMODAR MAHALIK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
288	WP(C)/0020031/2022	SANYASI DAS VS STATE OF ORISSA	MANAS PATI VS	// 0 //
289	WP(C)/0020032/2022	PRAMILA BEHERA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
290	WP(C)/0020033/2022	BIJAY KUMAR CHOUDHURY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
291	WP(C)/0020034/2022	LINGAM VENKATARAMANA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
292	WP(C)/0020035/2022	GOPAL CHANDRA PARIDA VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
293	WP(C)/0020036/2022	SARAT CHANDRA PANDA VS STATE OF ORISSA	RABI NARAYAN PANDA VS	// 0 //
294	WP(C)/0020037/2022	SANDEEP KUMAR RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
295	WP(C)/0020038/2022	RAM KRUSHNA SETHY	GYANARANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020039/2022	DIPTIPRAVA NAYAK	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0020040/2022	RABINDRA NATH HANSDAH	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020041/2022	PROMOD PARUA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		COLLECTOR AND DM, NUAPADA		//
299	WP(C)/0020042/2022	SURYA NARAYAN PATTANAYAK	MANORANJAN PADHY	//
		VS	VS	0
		THE COLLECTOR, KORAPUT		//
300	WP(C)/0020043/2022	LALATENDHU MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0020044/2022	M/S. C.P. MOHANTY, CUTTACK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020045/2022	RAJESH DHANGADAMAJHI	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020046/2022	AJIT BARIK	MAHES DAS	//
		VS	VS	0
		THE STATE OF ODISHA		//
304	WP(C)/0020047/2022	M/S. SUBHAN CONSTRUCTION, BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020048/2022	M/S. H.K.ROUT AND PARTNER, CUTTACK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020049/2022	KAPALA BULU@K.BULU	SANJAY KUMAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020050/2022	STATE OF ODISHA SUBAL CHANDRA PATRA VS ORISSA STATE HOUSING BOARD	BINOD AGRAWALA VS	// // 0 //
308	WP(C)/0020051/2022	UMAKANTA RANA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
309	WP(C)/0020052/2022	NALINI DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
310	WP(C)/0020053/2022	SURENDRA NATH DAS VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
311	WP(C)/0020054/2022	NEDURU RAMAKRISHNA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
312	WP(C)/0020055/2022	DILIP KUMAR LUHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
313	WP(C)/0020056/2022	SUNIL KUMAR JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
314	WP(C)/0020057/2022	SATYANARAYAN DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
315	WP(C)/0020058/2022	BISWANATH NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
316	WP(C)/0020059/2022	ATUAL BHUTIA VS RAMESH BHUTIA	BISWAJIT MOHANTY VS	// 0 //
317	WP(C)/0020060/2022	ANIL KUMAR SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020061/2022	ASKA SERVICE COOPERATIVE SOCIETY LTD.,GANJAM VS STATE OF ODISHA	DEEPAI MAHAPATRA VS	// 0 //
319	WP(C)/0020062/2022	KIRANBALA MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR LENKA VS	// 0 //
320	WP(C)/0020063/2022	MAHIMA SHREE GANESH SELF HELP GROUP, SADANGI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
321	WP(C)/0020064/2022	NRUSINGH CHARAN BHANJA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
322	WP(C)/0020065/2022	JAY MAA SARALA SELF HELP GROUP, SADANGI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
323	WP(C)/0020066/2022	M/S. SHAHRA ROADWAYS, KEONJHAR VS BANK OF BARODA, KEONJHAR	AVIJIT PAL VS	// 0 //
324	WP(C)/0020067/2022	M/S.RASHMI METALIKS LTD.,KOLKATA VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// 0 //
325	WP(C)/0020068/2022	MADHUSUDAN MALLICK @ MALIK VS GM, CANARA BANK, KARNATAKA	NIRANJAN LENKA VS	// 0 //
326	WP(C)/0020069/2022	M/S MARUTI CLOTH STORE, BHADRAK VS CHIEF MANAGER, SASTRA DIV.,BALASORE CIRCLE, PUNJAB NATIONAL BANK	SUBHENDU KUMAR NAYAK VS	// 0 //
327	WP(C)/0020070/2022	TANA MURMU VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
328	WP(C)/0020071/2022	ASHOK KUMAR SAHOO VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
329	WP(C)/0020072/2022	ANUGRAHA NARAYAN PATTNAIK	ASOK MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020073/2022	M/S. SAMBANDH FINSERVE PVT LTD.	SIDHARTHA RAY	//
		VS	VS	0
		ASST. COMMISSIONER OF INCOME TAX, ROURKELA		//
331	WP(C)/0020074/2022	MANOJ KUMAR PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020075/2022	MAHESWAR SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0020076/2022	JAYATRI DHAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0020077/2022	GOPAL KRISHNA MOHAPATRA	HIMANSU SEKHAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020078/2022	MAHANTA BAISHNAB CH. DAS	BHAKTADAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020079/2022	SUSRI SANGITA NAYAK	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
337	WP(C)/0020080/2022	SUSUMARANI BISWAL	GIRIDHARI SINGH	//
		VS	VS	0
		THE COMMISSIONER, STA, CUTTACK		//
338	WP(C)/0020081/2022	REENA NAIK	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0020082/2022	MANJULATA SAHU	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0020083/2022	ELINA MAHALI	SANGRAM KUMAR SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0020084/2022	UNION OF INDIA SARASWATI SETHY VS	SANGRAM KUMAR SINGH VS	// // ()
342	WP(C)/0020085/2022	UNION OF INDIA NIMAI CHARAN PARIDA VS	SIDHESWAR MALLIK VS	// // ()
343	WP(C)/0020086/2022	STATE OF ORISSA JAMUNA SAHU VS	SANGRAM KUMAR SINGH VS	// // ()
344	WP(C)/0020087/2022	UNION OF INDIA SANTANU KUMAR SUNDI VS	ARIJEET MISHRA VS	// // ()
345	WP(C)/0020088/2022	THE SUB-COLLECTOR, KEONJHAR HARI KISHAN AGARWAL VS	MANAS ACHARYA VS	// // ()
346	WP(C)/0020089/2022	STATE BANK OF INDIA, BBSR MOUJIRAM MOHANTA VS	ARIJEET MISHRA VS	// // ()
347	WP(C)/0020090/2022	STATE OF ORISSA SOUBHAGYA RANJAN JENA VS	SURESH KUMAR JENA VS	// // ()
348	WP(C)/0020091/2022	BANK OF BARODA BICHITRANANDA SHAW VS	AKSHAYA KUMAR PANDEY VS	// // ()
349	WP(C)/0020092/2022	STATE OF ODISHA SAROJINI SENAPATI VS	AKSHAYA KUMAR PANDEY VS	// // ()
350	WP(C)/0020093/2022	STATE OF ODISHA HRUSHIKESH BAL VS	AKSHAYA KUMAR PANDEY VS	// // ()
351	WP(C)/0020094/2022	STATE OF ODISHA BINAPANI DAS VS	AKSHAYA KUMAR PANDEY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0020095/2022	CHINTAMANI PAGAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
353	WP(C)/0020096/2022	AMARENDRA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
354	WP(C)/0020097/2022	MANORAMA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
355	WP(C)/0020098/2022	SASMITA MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
356	WP(C)/0020099/2022	PRASANTA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
357	WP(C)/0020100/2022	SASHMITA SETHY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
358	WP(C)/0020101/2022	ANJANA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
359	WP(C)/0020102/2022	PRATIVA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
360	WP(C)/0020103/2022	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
361	WP(C)/0020104/2022	SAGARIKA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
362	WP(C)/0020105/2022	KALAKAR SETHY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
363	WP(C)/0020106/2022	NIBEDITA SAHU	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0020107/2022	BASANTI RANA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0020108/2022	M/S. ANKITA GRAPHICS PVT. LTD.	SANAT KUMAR DAS	//
		VS	VS	0
		PRINCIPAL SECRETARY, M.S.M.E. DEPT.		//
366	WP(C)/0020109/2022	SAROJ KUMAR DAS	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0020110/2022	MANAS RANJAN BARIK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0020111/2022	HARESH KUMAR AGRAWAL	SASWAT K. ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0020112/2022	SUJIT KUMAR BAG	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0020113/2022	SANTOSH KUMAR BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0020114/2022	JADUMANI SETHI	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0020115/2022	HARESH KUMAR AGRAWAL	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0020116/2022	RABINDRANATH SATPATHY	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0020117/2022	JANAKI RAY BAGEL BABU	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0020118/2022	STATE OF ODISHA BINOD KUMAR AGARWAL VS THE COLLECTOR OF KALAHANDI	SUBRATA PANDA VS	// // 0 //
376	WP(C)/0020119/2022	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// 0 //
377	WP(C)/0020120/2022	D. RAMULU @ D. RAMULU SWAMI VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
378	WP(C)/0020121/2022	MANOJ KUMAR PANDA VS UNION OF INDIA	GAUTAM SIDDIQUE VS	// 0 //
379	WP(C)/0020122/2022	GOURANGA CHARAN PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
380	WP(C)/0020123/2022	CHARA MINZ VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
381	WP(C)/0020124/2022	SANTOSH DEVI VS COLLECTOR, SAMBALPUR	BANABIHARI RAY VS	// 0 //
382	WP(C)/0020125/2022	BINOD KUMAR AGARWAL VS THE COLLECTOR OF KALAHANDI	SUBRATA PANDA VS	// 0 //
383	WP(C)/0020126/2022	BINOD KUMAR AGARWAL VS THE COLLECTOR OF KALAHANDI	SUBRATA PANDA VS	// 0 //
384	WP(C)/0020127/2022	KANTI DEVI VS COLLECTOR, SAMBALPUR	BANABIHARI RAY VS	// 0 //
385	WP(C)/0020128/2022	ARATI SAMAL VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0020129/2022	KISHOR KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
387	WP(C)/0020130/2022	M/S PRESSELS PVT. LTD.,CUTTACK VS SECY.,MINISTRY OF FINANCE, NEW DELHI	ASHOK K. MOHANTY VS	// 0 //
388	WP(C)/0020131/2022	SASMITA KANUNGO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
389	WP(C)/0020132/2022	BANITA SAHOO VS REGIONAL MANAGER, RBI, BBSR	TUSAR KANTA MAHANTA VS	// 0 //
390	WP(C)/0020133/2022	BIDYADHAR PRADHAN VS STATE OF ODISHA	BISWAJIT SAMANTRAY VS	// 0 //
391	WP(C)/0020134/2022	M/S ODYSSA HOME AND COMMERCIAL PVT. LTD.,BBSR VS AO, PUNJAB NATIONAL BANK, BBSR	ANAS RANJAN PRADHAN VS	// 0 //
392	WP(C)/0020135/2022	NILAMANI BHUYAN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
393	WP(C)/0020136/2022	TUPHAN NAIK VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
394	WP(C)/0020137/2022	SAILENDRANATH RATH VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
395	WP(C)/0020138/2022	ITISHRI SINGH VS STATE OF ODISHA	RANJITA DHAL VS	// 0 //
396	WP(C)/0020139/2022	P. KISHORE KUMAR SUBUDHI VS STATE OF ORISSA	CHANDRA SEKHAR PANDA VS	// 0 //
397	WP(C)/0020140/2022	PRADIP KUMAR SETHI	RANJITA DHAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0020141/2022	AJAYA KUMAR KAR	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
399	WP(C)/0020142/2022	RAJENDRANATH NAYAK	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0020143/2022	MAMATA GUPTA	SANJEEV UDGATA	//
		VS	VS	0
		HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI		//
401	WP(C)/0020144/2022	SUSHREE SANGEETA PANDA	BHABANI SHANKAR DAS PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0020145/2022	SK.KAYUMUDDIN	SUSHANT KUMAR PRADHAN 3	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0020146/2022	DR.ANTARYAMI PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0020147/2022	BINAPANI PRADHAN	RANJITA DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0020148/2022	DHANAJIT SURANJAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0020149/2022	RAMESH CHANDRA MOHANTY	SIDHESWAR MOHANTY	//
		VS	VS	0
		NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.		//
407	WP(C)/0020150/2022	MAMATA ROUT	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0020151/2022	ASHISHA KUMAR MAHAPATRA	SIDHESWAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0020152/2022	NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD. KUNU BHUYAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //
410	WP(C)/0020153/2022	KAMAL KISHOR SHARMA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
411	WP(C)/0020154/2022	SAROJINI MALI K VS STATE OF ODISHA	SYAMALENDU PATTNAIK VS	// 0 //
412	WP(C)/0020155/2022	BASANT KUMAR SAHOO VS NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.	SIDHESWAR MOHANTY VS	// 0 //
413	WP(C)/0020156/2022	NIROD KUMAR MOHAPATRA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// 0 //
414	WP(C)/0020157/2022	TRINATH JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
415	WP(C)/0020158/2022	DIPTI KUMAR PRAHARAJ VS TATA MOTOR FINANCE LTD.	H.N.MOHAPATRA VS	// 0 //
416	WP(C)/0020159/2022	ARUNA KUMAR NANDA VS NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.	SIDHESWAR MOHANTY VS	// 0 //
417	WP(C)/0020160/2022	DEEPIKA DASH VS FAMILY COURT, BBSR	GOUTAM KUMAR ACHARYA VS	// 0 //
418	WP(C)/0020161/2022	DIPTI KUMAR PRAHARAJ VS TATA MOTORS FINANCE LTD,	HRUDANANDA MOHAPATRA VS	// 0 //
419	WP(C)/0020162/2022	PRABIR KUMAR NAYAK VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0020163/2022	SABITA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// () //
421	WP(C)/0020164/2022	UMESH CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
422	WP(C)/0020165/2022	JABAMANI HEMBRAM VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// () //
423	WP(C)/0020166/2022	DILESWAR APAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
424	WP(C)/0020167/2022	JAPAN BEHERA VS GOVT. OF INDIA	HEMANTA KUMAR RATSINGH VS	// () //
425	ABLAPL/0009637/2022	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM RATH VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) 2(A)CC/0000227/2022
426	ABLAPL/0009638/2022	ALOK BALIARSINGH @ ALOK KUMAR BALIARSINGH VS STATE OF ODISHA	HIDHU BHUSANA MOHAPATRA VS	KHUNTUNI /60 /2021 () //
427	ABLAPL/0009639/2022	SUNUNIGAM NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	KHAIRA /201 /2022 () //
428	ABLAPL/0009640/2022	DAYANIDHI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	KHAIRA /201 /2022 () //
429	ABLAPL/0009641/2022	JOGESWAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	TIKIRI /107 /2022 () //
430	ABLAPL/0009642/2022	JITU GOUDA VS STATE OF ODISHA	LAMBODAR ACHARI VS	TARASINGI /207 /2022 () //
431	ABLAPL/0009643/2022	PANADI KRISHNAMA @ P. KRISHNAMA	SANTOSH KUMAR MAHANTY	DIGAPAHANDI /277 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :08/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009644/2022	BANAMALI PATRA	SATYABRATA MOHANTY (1)	KENDRAPARA SADAR /528 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009645/2022	HIMANSU TRIPATHY	GIRIJA SANKAR MOHANTY	NEMALO /157 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009646/2022	SRINIBAS TRIPATHY	SUKANTA KUMAR MISHRA	BADAMBADI /204 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009647/2022	SAMIRA SIKADARA @ SUKHUA BANGALI	RAJIB LOCHAN PATTNAIK	KOSAGUMUDA /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009648/2022	RAMESH SASMAL	PRASANNA KUMAR NAYAK 1	SATYABADI /397 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009649/2022	SURYAKANTA SAHOO	PRIYA RANJAN SINGH	GONDIA /206 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009650/2022	PRASANNA KUMAR DEHURY	TRILOCHAN BARIK	SAMBALPUR VIGILANCE /106 /2016
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0009651/2022	BABAJI SIAL	BIJAYA KUMAR BEHERA 1	TIHIDI /315 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0009652/2022	SAGAR SIAL	BIJAYA KUMAR BEHERA 1	TIHIDI /315 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0009653/2022	UMESH BEHERA	GAYATRI DAS	BIDANASI /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0009654/2022	DURYADHAN JENA	ASISH KUMAR RAY	BALIKUDA /338 /2022
		VS	VS	()

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FILING REPORT AS ON :08/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009655/2022	STATE OF ODISHA MAMATA JENA VS	ASISH KUMAR RAY VS	// BALIKUDA /338 /2022 ()
444	ABLAPL/0009656/2022	STATE OF ODISHA SASWATI SETHI @ SELI SETHI VS	MRUTUNJAYA MOHANTY VS	// NIALI /320 /2022 ()
445	ABLAPL/0009657/2022	STATE OF ODISHA KALANDI SAHOO VS	MRUTUNJAYA MOHANTY VS	// NIALI /215 /2022 ()
446	ABLAPL/0009658/2022	STATE OF ODISHA NARENDRA PRADHAN VS	RITURANJAN CHHOTARAY VS	// ASTARANGA /172 /2022 ()
447	ABLAPL/0009659/2022	STATE OF ODISHA KAMALI BHOI VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /219 /2022 ()
448	ABLAPL/0009660/2022	STATE OF ODISHA SATYAJIT MALLICK VS	BISWARANJAN DALAI VS	// BENTKAR (42 MOUZA) UPD CUTTACK /147 /2022 ()
449	ABLAPL/0009661/2022	STATE OF ODISHA RAJA @ PRAKASH MALLICK VS	BISWARANJAN DALAI VS	// BENTKAR (42 MOUZA) UPD CUTTACK /147 /2022 ()
450	ABLAPL/0009662/2022	STATE OF ODISHA BIKASH @ MANASH KUMAR BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /279 /2022 ()
451	ABLAPL/0009663/2022	STATE OF ODISHA RAMBABU GANTAYAT @ RAMA BABU GANTAYAT SOUBHAGYA KUMAR DASH VS	VS	// BADABAZAR /184 /2022 ()
452	ABLAPL/0009664/2022	STATE OF ODISHA CHANDRAKANT SADANGI VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /101 /2013 ()
453	ABLAPL/0009665/2022	STATE OF ODISHA HAPPY @ SOUMYA RANJAN BEHURA VS	LAXMIDHAR MAHAPATRA VS	// CHANDRASEKHARPUR /359 /2021 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :08/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009666/2022	DHANPATI GOUDA @ KHADA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
455	ABLAPL/0009667/2022	RASMITA BEHERA @ DEBATA VS STATE OF ODISHA(VIG.)	SIDDHARTHA SAMAL VS	ROURKELA VIGILANCE /14 /2022 () //
456	ABLAPL/0009668/2022	BISWAJIT PAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	LALBAG /173 /2022 () //
457	ABLAPL/0009669/2022	SUSANTA KUMAR BARAD VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /139 /2022 () //
458	ABLAPL/0009670/2022	MILLAN KUMAR TRIPATHY VS STATE OF ODISHA	RAMAKANTA PANDA VS	RAGHUNATHPALI /208 /2022 () //
459	ABLAPL/0009671/2022	PURUSOTTAM THIRANI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA /566 /2021 () //
460	ABLAPL/0009672/2022	PRASANNA KUMAR ROUT VS STATE OF ODISHA	SUPRIYA PATRA VS	JAJPUR TOWN /236 /2022 () //
461	ABLAPL/0009673/2022	BULU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /116 /2022 () //
462	ABLAPL/0009674/2022	KUKUMA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /248 /2022 () //
463	ABLAPL/0009675/2022	ITISHREE PARIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHAULI PS /158 /2022 () //
464	ABLAPL/0009676/2022	ARUN NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	TUMUSINGA /173 /2022 () //
465	ABLAPL/0009677/2022	ANAMA @ ANAMU CHARAN BARIK	DURLLABHA RANJAN MISHRA	BOUDH /190 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0009678/2022	STATE OF ODISHA HARIA MENTAL @ HARIA SAMAL @ HARIHAR SAMAL	AXMIDHAR MAHAPATRA	// NEMALO /89 /2017
		VS	VS	()
467	ABLAPL/0009679/2022	STATE OF ODISHA NARAYAN MOHANTY	SATYASHREE MOHANTY	// ASTARANGA /172 /2022
		VS	VS	()
468	ABLAPL/0009680/2022	STATE OF ODISHA ABHIMANYU MALLIK	JUGALA KISHORE PANDA	// GANGAPUR (ASKA) /278 /2022
		VS	VS	()
469	ABLAPL/0009681/2022	STATE OF ODISHA SMRUTIRANJAN BARIK	JAGABANDHU SAHU	// LOISINGHA(BOLANGIR) /136 /2022
		VS	VS	()
470	ABLAPL/0009682/2022	STATE OF ODISHA SAHID QUADERI KHAN @ SAHID KADRI KHAN	SMRUTI RANJAN MOHAPATRA	// PURUNABAZAR /184 /2022
		VS	VS	()
471	ABLAPL/0009683/2022	STATE OF ODISHA JAGANNATH DAS	MANAS KUMAR CHAND	// NEMALO /67 /2022
		VS	VS	()
472	ABLAPL/0009684/2022	STATE OF ODISHA SK. KALUA	ARIJEET MISHRA	// KEONJHAR SADAR /299 /2022
		VS	VS	()
473	ABLAPL/0009685/2022	STATE OF ODISHA GOPINATH SAHOO	PURNA CHANDRA MOHARANA	// BADACHANA /223 /2022
		VS	VS	()
474	ABLAPL/0009686/2022	STATE OF ODISHA RAJ KUMAR SAHOO	SAROJ MOHARANA	// JAGATSINGPUR /120 /2022
		VS	VS	()
475	ABLAPL/0009687/2022	STATE OF ODISHA ANUJA KUMAR JENA	ASISH KUMAR RAY	// BALIKUDA /338 /2022
		VS	VS	()
476	ABLAPL/0009688/2022	STATE OF ODISHA NABINA HARIJAN	RAJIB LOCHAN PATNAIK	// UMERKOTE /181 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009689/2022	STATE OF ODISHA SK. BASIR VS	PARTHA SARATHI DAS VS	// KOIDA /28 /2022 ()
478	ABLAPL/0009690/2022	STATE OF ODISHA SIBA PRASAD BADAJENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /370 /2022 ()
479	ABLAPL/0009691/2022	STATE OF ODISHA R. SUSANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /346 /2022 ()
480	ABLAPL/0009692/2022	STATE OF ODISHA KAZIM MALLICK @ MALLIK @ KAJU VS	ARIJEET MISHRA VS	// BOIPARIGUDA /37 /2015 ()
481	ABLAPL/0009693/2022	STATE OF ODISHA ARUN KUMAR NAYAK @ BABULI NAYAK VS	BIBHU PRASAD DAS VS	// MARINE PS AT DHAMARA /27 /2022 ()
482	ABLAPL/0009694/2022	STATE OF ODISHA AKASH GARIA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /61 /2022 ()
483	ABLAPL/0009695/2022	STATE OF ODISHA DEEPAK GUPTA VS	HEMANTA KUMAR MUND VS	// / /0 ()
484	ABLAPL/0009696/2022	ENFORCEMENT DIRECTORATE RAMA CHANDRA SAHOO VS	PRIYA RANJAN SINGH VS	// GONDIA /206 /2022 ()
485	ABLAPL/0009697/2022	STATE OF ODISHA AMARESH PATTANAYAK @ SIPUN PATNAIK VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /379 /2022 ()
486	ABLAPL/0009698/2022	STATE OF ODISHA BHABANI CHARAN RATH VS	BINI MISHRA VS	// NALCO /94 /2014 ()
487	ABLAPL/0009699/2022	STATE OF ODISHA ANANTA MAHAKUR VS	AMULYA RATNA PANDA VS	// SAINTALA /205 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0009700/2022	RAJKISHORE SAHOO VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	RAGHUNATHPUR /140 /2022 () //
489	ABLAPL/0009701/2022	PARAMESWAR KARA @ KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	DERABIS /121 /2022 () //
490	ABLAPL/0009702/2022	CHEMATA @ SANATAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /78 /2022 () //
491	ABLAPL/0009703/2022	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /53 /2022 () //
492	ABLAPL/0009704/2022	MANIK MANDAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	M.V.79 /58 /2022 () //
493	ABLAPL/0009705/2022	P.LAXMINARAYAN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /87 /2022 () //
494	ABLAPL/0009706/2022	TAPAS KUMAR MAHARANA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BHAWANIPATNA TOWN /451 /2021 () //
495	ABLAPL/0009707/2022	BABI @ ADHAR MALIK VS STATE OF ODISHA	SUBRATA MISHRA VS	KENDRAPARA SADAR /346 /2022 () //
496	ABLAPL/0009708/2022	NARENDRA SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PIPLI /442 /2015 () //
497	ABLAPL/0009709/2022	MANASH KUMAR NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //
498	ABLAPL/0009710/2022	RANJAN KUMAR ROUTRAY VS STATE OF ODISHA	KISHORE KUMAR JENA VS	PARADEEP /207 /2020 () //
499	ABLAPL/0009711/2022	NALU @ KARTIK MAJHI	JIBANANANDA MOHANTY	PANIKOILI /174 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0009712/2022	FAKIR CHARAN BISWAL @ FAKIR BISWAL	AMITAV TRIPATHY	FATEGARH /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0009713/2022	JANATA PADHAN	JAGABANDHU SAHU	SOHELLA /156 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0009714/2022	PRATYUS BEHERA @ PRATISWO	KAUSTUVA MOHANTY	ASTARANGA /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0009715/2022	KRUSHNA CHANDRA PANDA	ALOK KUMAR MOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0009716/2022	RANJAN KUMAR SAHU	ADITI HOTA	CHHENDIPADA /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0009717/2022	GANESWAR BEHERA	ADITI HOTA	COLLIERY /39 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0009718/2022	BIBHAS BEHERA	ADITI HOTA	TALCHER TOWN /497 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0009719/2022	JITENDRA KUMAR NAIK	ADITI HOTA	CHHENDIPADA /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0009720/2022	PANCHEI BEHERA	KAUSTUVA MOHANTY	ASTARANGA /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0009721/2022	ROHIT TANDI	RAKESH KUMAR MALLICK	CHHEND /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0009722/2022	ROHIT TANDI	RAKESH KUMAR MALLICK	CHHEND /110 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0009723/2022	STATE OF ODISHA PRADEEP DAS @ PAPU VS	SABYASACHI MISHRA VS	// / /0 ()
512	ABLAPL/0009724/2022	STATE OF ODISHA DEEPAK SAMNATARAY VS	SARATHI JYOTI MOHANTY VS	// PIPLI /442 /2015 ()
513	ABLAPL/0009725/2022	STATE OF ODISHA RANJAN BEHERA @ BISWARANJAN BEHERA VS	ARIJEET MISHRA VS	// RAMACHANDAPUR /151 /2022 ()
514	ABLAPL/0009726/2022	STATE OF ODISHA BHABAGRAHI SAHU VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
515	ABLAPL/0009727/2022	STATE OF ODISHA PRATIMA DEO VS	BHABANI SANKAR DAS VS	// AMBADOLA /57 /2022 ()
516	ABLAPL/0009728/2022	STATE OF ODISHA SK. FIROZ @ SK. SAHIDUR REHMAN VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /255 /2022 ()
517	ABLAPL/0009729/2022	STATE OF ODISHA ANAND MADHIA VS	SURESH KUMAR PANDA VS	// BARAMBA /111 /2022 ()
518	ABLAPL/0009730/2022	STATE OF ODISHA R.JOGENDRA PATRA VS	LAXMI CHARAN BEHERA VS	// KHALLIKOTE /411 /2022 ()
519	ABLAPL/0009731/2022	STATE OF ODISHA LAMBODAR DAS VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /414 /2022 ()
520	ABLAPL/0009732/2022	STATE OF ODISHA GUDU KHORA VS	SANDEEP RAJ PANDA VS	// DASMANTAPUR /44 /2015 ()
521	ABLAPL/0009733/2022	STATE OF ODISHA PRATAP KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// AINTHAPALI /439 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0009734/2022	BALARAM PARIDA VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	JALESWAR /231 /2021 () //
523	ABLAPL/0009735/2022	P. LAXMINARAYAN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /88 /2022 () //
524	ABLAPL/0009736/2022	KANVA DEVSWAROOP SWAIN VS STATE OF ODISHA	BYOMOKESH TRIPATHY VS	CHAULIAGANJA /211 /2022 () //
525	ABLAPL/0009737/2022	GOPABANDHU JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /159 /2022 () //
526	ABLAPL/0009738/2022	BINAY AGRAWAL @ BINAY KUMAR AGARWAL VS UNION OF INDIA	MOHIT AGARWAL VS	/ /0 () //
527	ABLAPL/0009739/2022	MD. BANTI VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BANDOMUNDA /119 /2022 () //
528	ABLAPL/0009740/2022	AMULYA MISHRA @ PINTU @ PRADUMNA MISHRA ANIRUDHA DAS VS STATE OF ODISHA	VS	NABARANGAPUR TOWN /519 /2021 () //
529	ABLAPL/0009741/2022	BANSIDHARA DASH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //
530	ABLAPL/0009742/2022	PINTU MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /203 /2022 () //
531	ABLAPL/0009743/2022	MANAS BARAN DASH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //
532	ABLAPL/0009744/2022	BANAMBAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /203 /2022 () //
533	ABLAPL/0009745/2022	MADHAB DURKA @ MADHAB DURUKA	ABHAS MOHANTY	ORKEL /123 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0009746/2022	KAZIM MALLICK @ MALLIK @ KAJU	ARJEET MISHRA	BOIPARIGUDA /23 /2014
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0009747/2022	GOURANGA BHOLA	SANJIB KUMAR BHANJADEO	BANAPUR P.S. /472 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0009748/2022	SUDHANSU PATRA @ MILU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /35 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0009749/2022	PRASANTA KUMAR SAHOO	ARUN KUMAR DAS	BHUBAN /310 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0009750/2022	SUBRAT PRADHAN	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0009751/2022	BIKASH ROUT	ABHISHEK DASH	MURUDA /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0009752/2022	MUNA @ SUNIL KUMAR BALABANTARAY	AMLAN SHAKTI PAUL	KHURDA SADAR /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0009753/2022	PRAKASH CHANDRA DAS @ PRAKASH DASH	DINESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0009754/2022	RAJU MALIK @ RAJKISHORE MALIK	ARIJEET MISHRA	KENDRAPARA SADAR /344 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0009755/2022	SATYAJIT DAS	AMLAN SHAKTI PAUL	JANKIA P.S. /273 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0009756/2022	UMAKNTA JENA	JAJATI KESHARI KHUNTIA	BASTA /53 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0009757/2022	STATE OF ODISHA RIHARD GAMANGO VS	RAGHUNATH BISWAL VS	// MOHANA /32 /2021 ()
546	ABLAPL/0009758/2022	STATE OF ODISHA BADA MAJHI VS	SACHIDANANDA PADHEE VS	// barpalli /249 /2022 ()
547	ABLAPL/0009759/2022	STATE OF ODISHA GURUBARI DAS VS	SUJIT KUMAR DAS VS	// ATHGARH /146 /2022 ()
548	ABLAPL/0009760/2022	STATE OF ODISHA BAIDYANATH PATRA VS	JNYANANANDA PANDA VS	// DHARAMGARH /186 /2022 ()
549	ABLAPL/0009761/2022	STATE OF ODISHA VIRENDRA KUMAR VS	ABHISHEK DASH VS	// BARBIL /137 /2022 ()
550	ABLAPL/0009762/2022	STATE OF ODISHA MANAS RANJAN BARIK VS	ALOK KUMAR PANDA VS	// ANGUL TOWN /419 /2022 ()
551	ABLAPL/0009763/2022	STATE OF ODISHA SURYAKANTA ROURAY VS	PRIYA RANJAN SINGH VS	// BIRIDI PS /159 /2022 ()
552	ABLAPL/0009764/2022	STATE OF ODISHA BHAGYALAXMI BEHERA VS	ABHISHEK DASH VS	// JHARPOKHARIA /124 /2022 ()
553	ABLAPL/0009765/2022	STATE OF ODISHA ASHIS KUMAR PATRA VS	SATYABRATA DASH VS	// ITAMATI /171 /2022 ()
554	ABLAPL/0009766/2022	STATE OF ODISHA BIKASH BISWAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// KONARK /41 /2022 () //

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MISC CASES FILED on :08/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2022 WPCRL/96/2022	MAGUNI CHARAN MALIK @ MAGUNI MALIK-MP	BIPIN KUMAR CHOUDHURY
2	71/2022 TRPCRL/67/2022	BIKALI CHARAN SWAIN-MP	SUSANTA KUMAR BARAL
3	71/2022 TRPCRL/67/2022	BIKALI CHARAN SWAIN-MP	SUSANTA KUMAR BARAL
4	148/2022 CMAPL/340/2022	MANAGEMENT OF S.B.I.-MP	S.RATH
5	170/2022 MATA/126/2017	SANJIB KU.PUTHAL-MP	M/S.KABIR KUMAR JENA
6	171/2022 MATA/126/2017	SANJIB KU.PUTHAL-MP	M/S.PRAVASH CH.JENA
7	196/2022 RVWPET/181/2022	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
8	197/2022 RVWPET/184/2022	UNION OF INDIA-MP	DEBASIS TRIPATHY, CGC
9	209/2022 CONTC/5081/2022	SARAT CHANDRA SAHOO-MP	ADV.
10	210/2022 CONTC/5082/2022	PRAFULLA SINGH-MP	ADV.
11	211/2022 CONTC/5149/2022	INDRAMANI PRADHAN-MP	SAHASRA JYOTI NANDA
12	239/2022 RPFAM/173/2022	PRAFULLA KUMAR PARIDA-MP	PRASANTA KUMAR SAHOO
13	239/2022 RPFAM/171/2022	PRAMOD KUMAR SENAPATI-MP	AJIT CHANDRA MOHAPATRA
14	273/2022 CRLMP/1621/2022	MITALEE JESTHI-MP	SOUMENDRA PATTANAIAK
15	274/2022 CRLMP/1503/2022	SANJULATA SAHU-MP	ASHOK KUMAR PARIDA
16	275/2022 CRLMP/1337/2022	LABANYABATI SAHU-MP	Subrat Misra
17	276/2022 CRLMP/1634/2022	STATE OF ODISHA(VIG.)-MP	SRIMANTA DAS
18	292/2022 WPC(OA)/766/2016	GOURANGA CHANDRA DAS-MP	
19	293/2022 WPC(OA)/2050/2016	SWAYAM BIKASH DAS-MP	M/S PRADEEP KUMAR MAHAPATRA
20	294/2022 WPC(OA)/2866/2016	PRASANNA KUMAR SANDHA-MP	M.PRATAP
21	324/2022 TRP(C)/258/2022	MONALISA BHOLA-MP	JYOTIRMAYA SAHOO
22	325/2022 TRP(C)/287/2022	MANIKYAPRABA PANDA-MP	KOUSIK ANANDA GURU
23	326/2022 TRP(C)/288/2022	JEEVANI SAHUKARA @ SONIYA-MP	ARIJEET MISHRA
24	327/2022 TRP(C)/289/2022	BIKASH RANJAN PANDA-MP	DR. BINODA KUMAR MISHRA
25	328/2022 TRP(C)/290/2022	CHINMAYEE PRIYADARSHINI ACHARYA-MP	SATYABRATA MOHANTY
26	329/2022	MONALISA TAKRI-MP	DIPTI RANJAN BHOKTA

27	TRP(C)/284/2022 330/2022	NIRUPAMA NAYAK-MP	PABITRA KUMAR NAYAK
28	TRP(C)/224/2019 330/2022	NIRUPAMA NAYAK-MP	PABITRA KUMAR NAYAK
29	TRP(C)/224/2019 331/2022	PRAVASINI MISHRA-MP	DHIRENDRA KUMAR DAS
30	TRP(C)/291/2022 472/2022	KISHORE CHANDRA PRADHAN-MP	DURGESH NARAYAN RATH
31	FAO/319/2022 473/2022	MANAGER(T.P HUB), ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
32	FAO/273/2022 474/2022	REGIONAL MANAGER(T.P. HUB),M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
33	FAO/256/2022 475/2022	D.M,ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
34	FAO/255/2022 476/2022	GOPABANDHU KAR-MP	SAMEER KUMAR DAS
35	FAO/320/2022 502/2022	DISAYEL @ TULU SUNA-MP	BASUDEV MISHRA
36	CRLREV/26/2021 503/2022	RAJKISHORE JENA-MP	KALI PRASAD MOHANTY
37	CRLREV/360/2022 504/2022	ARUN KESHARI-MP	DHIRENDRA KUMAR MOHAPATRA
38	CRLREV/371/2022 505/2022	ARUN KESHARI-MP	DHIRENDRA KUMAR MOHAPATRA
39	CRLREV/371/2022 506/2022	AMULYA KUMAR SWAIN-MP	NIROD KUMAR SAHU
40	CRLREV/372/2022 507/2022	JANMEJAYA BEHERA-MP	BINI MISHRA
41	CRLREV/373/2022 769/2022	ODISHA NURSING EMPLOYEES ASSOCIATION-MP	RABI NARAYAN MISHRA(2)
42	WPC(OAC)/2043/2016 770/2022	SHAIKH IQBAL HUSSEIN-MP	ADDL. STANDING COUNSEL
43	WPC(OAC)/2627/2016 771/2022	SHEIKH MOMIN-MP	M/S A.K MOHANTY
44	WPC(OAC)/2779/2016 772/2022	SHAIKH MOMIN-MP	M/S A.K MOHANTY
45	WPC(OAC)/2778/2016 773/2022	PADMALOCHAN DANSANA-MP	M/S MANOJA KUMAR KHUNTIA
46	WPC(OAC)/2855/2016 774/2022	PRASANTA KUMAR BHOI-MP	MANOJ KUMAR KHUNTIA
47	WPC(OAC)/2524/2016 775/2022	DR. GOURANGA CHARAN SAHOO-MP	M/S A.K. SWAIN
48	WPC(OAC)/2644/2016 776/2022	HRUSIKESHA BISWAL-MP	AMIYA CHHATOI
49	WPC(OAC)/1601/2018 777/2022	SUBASH KUMAR RAY-MP	M/S A.P RAY
50	WPC(OAC)/2862/2016 778/2022	RAMAKANTA PANDA-MP	M/S K.K SWAIN
51	WPC(OAC)/2787/2016 792/2022	PRADEEP KUMAR DAS-MP	RABI NARAYAN BEHERA
52	CMP/719/2022 793/2022	GOPINATH BARAD-MP	A.N.SWAIN
53	CMP/722/2022 794/2022	GOPINATH BARAD-MP	A.N.SWAIN
54	CMP/722/2022 795/2022	SUNIA MAJHI-MP	PRAVAT KUMAR MUDULI
55	CMP/723/2022 796/2022	SUDESH KUMAR ROUSTRAY-MP	BANSHIDHAR BAUG
56	CMP/724/2022 797/2022	ASHIS MOHANTY-MP	GOPINATH MISHRA
57	CMP/725/2022 798/2022	KALIM KHAN-MP	GOPINATH MISHRA
	CMP/726/2022		

58	799/2022 CMP/727/2022	ASHIS MOHANTY-MP	GOPINATH MISHRA
59	800/2022 CMP/728/2022	CHHUNI MALLIK @ JENA-MP	SUBHA KUMAR MISHRA
60	801/2022 CMP/729/2022	SOUMENDRA KUMAR MOHAPATRA-MP	SUVASHISH PATTANAIK
61	802/2022 CMP/730/2022	JOGENDRA KUMAR OJHA-MP	BAMADEV BARAL
62	803/2022 CMP/246/2020	SUBASINI PATRA-MP	AMIT PRASAD BOSE
63	804/2022 CMP/731/2022	M/S SHRIYA LOGISTCS-MP	PRASANTA KUMAR KHUNTIA
64	805/2022 CMP/734/2022	DHURUBA CHARAN SAHOO-MP	SWARUP KUMAR PATNAIK
65	828/2022 RSA/129/2022	VIRENDRA KUMAR DHAWAN-MP	RAJJEET ROY
66	829/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
67	830/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
68	831/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
69	832/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
70	832/2022 MACA/462/2019	LAXMIPRIYA NAYAK-MP	M/S.K.C.NAYAK
71	833/2022 MACA/395/2022	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. S.L.P. BAWDIAN	
72	833/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
73	834/2022 RSA/175/2019	GAYATRI PANIGRAHY-MP	N/S. SOUMYA MISHRA
74	834/2022 MACA/395/2022	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. S.L.P. BAWDIAN	
75	835/2022 RSA/342/2017	ANANDA DEVI SINGH-MP	M/S.AJIT KU.HOTA
76	835/2022 MACA/396/2022	THE MANAGER CLAIMS, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
77	836/2022 RSA/169/2019	UMASANKAR GUPTA-MP	AMIT PRASAD BOSE
78	836/2022 MACA/397/2022	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
79	837/2022 MACA/675/2017	D.M.,THE NEW INDIA ASSURANCE CO.LTD-MP	M/S.SURTH ROY
80	837/2022 RSA/169/2022	GOURANGA CHARAN HOTA-MP	ASHOK KUMAR APAT
81	838/2022 MACA/398/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	M.P.MJHIMBALA PATI
82	838/2022 RSA/131/2006	BHIKARI CH.ROUT-MP	M/S.PRAMOD KU.ROUTRAY
83	839/2022 RSA/131/2006	BHIKARI CH.ROUT-MP	M/S.PRAMOD KU.ROUTRAY
84	840/2022 RSA/131/2006	BHIKARI CH.ROUT-MP	M/S.PRAMOD KU.ROUTRAY
85	841/2022 RSA/131/2006	BHIKARI CH.ROUT-MP	M/S.PRAMOD KU.ROUTRAY
86	842/2022 RSA/131/2006	BHIKARI CH.ROUT-MP	M/S.PRAMOD KU.ROUTRAY
87	843/2022 RSA/319/2015	LOUYA BANCHHOR-MP	M/S.S.K.NAYAK
88	844/2022 RSA/319/2015	LOUYA BANCHHOR-MP	M/S.S.K.NAYAK
89	845/2022	LOUYA BANCHHOR-MP	M/S.S.K.NAYAK

	RSA/319/2015		
90	1037/2022	RANJAN @ MANOJ DAS-MP	
	ABLAPL/7802/2022		
91	1038/2022	ARUN @ ARUN KUMAR BISWAL-MP	
	ABLAPL/7185/2021		
92	1039/2022	BHIMASEN SWAIN-MP	
	ABLAPL/8402/2022		
93	1040/2022	KUNA SWAIN-MP	
	ABLAPL/8066/2022		
94	1041/2022	RANGA TAPPO@RANGABATI-MP	
	ABLAPL/355/2016		
95	1042/2022	BALAJI SAHU-MP	
	ABLAPL/6917/2022		
96	1043/2022	RAGHURAJ SAHU-MP	
	ABLAPL/6920/2022		
97	1044/2022	CHHETU @ SHETU SAMANTARAY-MP	
	ABLAPL/1929/2021		
98	1045/2022	RAJESH @ RAJESH KUMAR BARIK-MP	
	ABLAPL/2803/2020		
99	1046/2022	SAIDA BIBI-MP	
	ABLAPL/3276/2022		
100	1047/2022	GOUTAM PRADHAN-MP	
	ABLAPL/7586/2021		
101	1048/2022	DHARANI RAJAHANSA-MP	
	ABLAPL/7728/2022		
102	1049/2022	RAMAN KUMAR SAHU-MP	
	ABLAPL/9041/2022		
103	1050/2022	SUNIL KUMAR PRUSTY-MP	
	ABLAPL/4339/2021		
104	1051/2022	EITISHREE MAJHI-MP	
	ABLAPL/8407/2022		
105	1052/2022	SWEETY SAHU-MP	
	ABLAPL/8408/2022		
106	1053/2022	KALANDI MALIK @ SRABANI-MP	
	ABLAPL/8418/2022		
107	1054/2022	RABINDRA BISWAL-MP	
	ABLAPL/6167/2022		
108	1055/2022	AMARENDRA SUNDARAY @ AMARENDRA KUMAR SUNIL KUMAR PRADHAN	
	ABLAPL/4811/2021		
109	1056/2022	ARJUNI @ NARASINGHA SAHOO-MP	
	ABLAPL/5958/2022		
110	1057/2022	KHETRA MOAN MALLICK-MP	
	ABLAPL/8280/2019		
111	1057/2022	KHETRA MOAN MALLICK-MP	
	ABLAPL/8280/2019		
112	1058/2022	LOPAMUDRA NAYAK-MP	
	ABLAPL/6298/2021		
113	1059/2022	BALARAM KHUNTIA @ BALIA @ PARIA-MP	
	ABLAPL/7911/2022		
114	1060/2022	MUKESH MISHRA-MP	
	ABLAPL/1116/2022		
115	1061/2022	RAMESH CHANDRA ROUT-MP	
	ABLAPL/9631/2017		
116	1206/2022	GEMBALI CHINA RAO@KILO CHINNA RAO@BINDU-MP	M/S.PRASANTA KUMAR JENA
	CRLA/385/2017		
117	1207/2022	RAJA DALAI-MP	DEVASHIS PANDA
	CRLA/620/2022		
118	1208/2022	FUNU @ JOGESWAR @ JOGESWAR MEHER-MP	ANIRUDHA DAS
	CRLA/629/2022		
119	1209/2022	FUNU @ JOGESWAR @ JOGESWAR MEHER-MP	ANIRUDHA DAS
	CRLA/629/2022		
120	1210/2022	BHADRA@BHADRI MAHAR-MP	UDIT RANJAN JENA
	CRLA/220/2021		

121	1211/2022 CRLA/334/2022	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
122	1212/2022 CRLA/772/2018	RABINDRA KUMAR SAHOO-MP	MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.D
123	1213/2022 CRLA/61/2017	SRIDHAR OJHA-MP	M/S.DEBASISH SAMANTRAY
124	1214/2022 CRLA/635/2022	DEEPAK SAHU-MP	DINESH KUMAR MOHANTY
125	1215/2022 CRLA/635/2022	DEEPAK SAHU-MP	DINESH KUMAR MOHANTY
126	1216/2022 CRLA/392/2018	SANATAN SAHOO-MP	GHANASHYAM MUDULI
127	1414/2022 BLAPL/7143/2021	SOURABHA KUMAR BARIK-MP	
128	1415/2022 BLAPL/11310/2021	RUKSANA BIBI-MP	RANJAN KU. NAYAK
129	1416/2022 BLAPL/7121/2022	DOLA BEHERA-MP	PRAKASH KUMAR BEURA
130	1417/2022 BLAPL/5508/2022	PRATHAM KUMAR PATRA @ MUNNA @ GHATA-MP	RAJIB LOCHAN PATTNAIK
131	1418/2022 BLAPL/7605/2022	JAYAKRUSHNA BEHERA-MP	SUSHANTA KUMAR JOSHI
132	1419/2022 BLAPL/1542/2022	ADA @ ADARSHA SWAIN-MP	
133	1420/2022 BLAPL/5881/2021	SOMANATH BHUJABAL @ PAKU-MP	SAPAN KUMAR LENKA M/S.H.S.MISHRA R.DASH S.K.
134	1421/2022 BLAPL/3947/2022	KARTIKA SETHI-MP	SATYABRATA PANDA
135	1422/2022 BLAPL/7643/2022	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
136	1423/2022 BLAPL/2161/2022	SHIVA DUTTA NAIK @ SHIVADUTTA NAYAK-MP	
137	1424/2022 BLAPL/10456/2019	MANOJ PATTNAIK@MANOJ KUMAR@SWAIN-MP	
138	1425/2022 BLAPL/2967/2022	SHIVA DUTTA NAIK @ SHIVADUTTA NAIK-MP	
139	1426/2022 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
140	1427/2022 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
141	1707/2022 CRLMC/2144/2022	MALAYA KUMAR PANDA-MP	BIDYADHAR MANASINGH
142	1708/2022 CRLMC/1956/2022	PROF.(DR.)PUSPARAJ DASH-MP	SUKANTA KUMAR MISHRA
143	1709/2022 CRLMC/2146/2022	JAGDEEP BANSAL-MP	AMIT PATTNAIK
144	1710/2022 CRLMC/2148/2022	CHATURA NAYAK-MP	SOUBHAGYA KUMAR DASH
145	1711/2022 CRLMC/2151/2022	BIMAL KUMAR ROUT-MP	ANIRUDHA DAS
146	1712/2022 CRLMC/2152/2022	BINOD KUMAR SWAIN-MP	GAUTAM DAS
147	1713/2022 CRLMC/2153/2022	BINAOD KUMAR SWAIN-MP	SANTOSH KUMAR DWIVEDY
148	1714/2022 CRLMC/2161/2022	SANJAY KUMAR SUREKHA-MP	S.J.PRADHAN
149	1715/2022 CRLMC/2161/2022	SANJAY KUMAR SUREKHA-MP	S.J.PRADHAN
150	1716/2022 CRLMC/2162/2022	SANJAY KUMAR SUREKHA-MP	S.J.PRADHAN
151	1717/2022 CRLMC/2162/2022	SANJAY KUMAR SUREKHA-MP	S.J.PRADHAN
152	1718/2022	KAHNU CHARAN PANIGRAHI-MP	BHARAT JALLI

153	CRLMC/2165/2022 1719/2022	KAHNU CHARAN PANIGRAHI-MP	BHARAT JALLI
154	CRLMC/2165/2022 1720/2022	SUKANTA BEHERA-MP	SANATAN DASH
155	CRLMC/2167/2022 1721/2022	DEBENDRA NATH MAHANA-MP	
156	CRLMC/124/2022 1722/2022	RANJAN SINGH-MP	PABITRA KUMAR NAYAK
157	CRLMC/2168/2022 1723/2022	NISHI PRIYADARSHINI-MP	SUBHAM SHARMA
158	CRLMC/2169/2022 1724/2022	NISHI PRIYADARSHINI-MP	SUBHAM SHARMA
159	CRLMC/2169/2022 1725/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
160	CRLMC/2170/2022 1726/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
161	CRLMC/2170/2022 1727/2022	MAHENDRA KUMAR SWAIN-MP	BISWA RANJAN MAHARATHA
162	CRLMC/2171/2022 2664/2022	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
163	WA/417/2021 2665/2022	SUDARSAN BEBERA-MP	PRONOY MOHANTY
164	WA/1073/2022 2666/2022	PRASANTA KUMAR BHOI-MP	DEBI PRASAD SAHOO
165	WA/1049/2022 2667/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
166	WA/1074/2022 2668/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
167	WA/1074/2022 2669/2022	ORIENT PAPER MILLS-MP	M/S.GAAJENDRA NATH ROUT, D.K.PANI
168	WA/451/2018 2670/2022	THE MANAGING DIRECTOR,ODISHA LIFT IRRIGATION CORP	DEEPTA KUMAR SINGH
169	WA/1075/2022 2671/2022	THE MANAGING DIRECTOR,ODISHA LIFT IRRIGATION CORP	DEEPTA KUMAR SINGH
170	WA/1075/2022 10667/2022	SHASHANKA SEKHAR SINGHLAL-MP	
171	WP(C)/10430/2022 10668/2022	ASHOK KUMAR NAIK-MP	
172	WP(C)/5670/2022 10669/2022	ABDUL SARIF KHAN-MP	ASHOK KUMAR SARANGI
173	WP(C)/3119/2022 10670/2022	ASST. ENGINEER/SUB-DIV. OFFICER (ELECT) TPSODL, PHULBANI-MP	HRUDANANDA KUMAR TRIPATHY
174	WP(C)/19988/2022 10671/2022	ASHOK KUMAR GEDI-MP	MANOJ KUMAR PANDA
175	WP(C)/19989/2022 10672/2022	SOUMYA RANJAN NAYAK-MP	HRUDANANDA MOHAPATRA
176	WP(C)/19990/2022 10673/2022	SANKAR DAS-MP	T.PANIGRAHI
177	WP(C)/18183/2022 10674/2022	ABHIMANYU NAYAK-MP	BHAKTA RANJAN BARIK
178	WP(C)/11778/2022 10675/2022	SUDAM CHARAN PANDA-MP	BIBHU PRASAD DAS
179	WP(C)/20001/2022 10676/2022	SIBA SINDRIYA-MP	BHABANI SANKAR TRIPATHY (1)
180	WP(C)/20005/2022 10677/2022	SIBA SINDRIYA-MP	BHABANI SANKAR TRIPATHY (1)
181	WP(C)/20005/2022 10678/2022	CHITTARANJAN KHUNTIA-MP	AUROBINDA SAHOO
182	WP(C)/19902/2022 10679/2022	ARJUN ROUL-MP	NIRANJAN LENKA
183	WP(C)/11046/2022 10680/2022	LAKSHMAN KUMAR SAHOO-MP	KANANBALA ROY CHOUDHURY
	WP(C)/20025/2022		

184	10681/2022 WP(C)/14862/2022	SOMANATH MISHRA-MP	GYANA RANJAN SETHI
185	10682/2022 WP(C)/20032/2022	PRAMILA BEHERA-MP	SWAPNA KUMAR OJHA
186	10683/2022 WP(C)/20033/2022	BIJAY KUMAR CHOUDHURY-MP	SRINIVAS MOHANTY
187	10684/2022 WP(C)/18460/2022	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICE	SATYABRATA MOHANTY BANSORE-MP
188	10685/2022 WP(C)/20034/2022	LINGAM VENKATARAMANA-MP	SATYABRATA MOHANTY
189	10686/2022 WP(C)/18460/2022	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICE	SATYABRATA MOHANTY BANSORE-MP
190	10687/2022 WP(C)/28026/2019	MADHUSUDAN BARIK-MP	M/S.JITENDRA KUMAR DIGAL
191	10688/2022 WP(C)/17037/2022	M/S. HINDUSTAN BUILDERS, BBSR-MP	SUKANTA KUMAR DALAI
192	10689/2022 WP(C)/20043/2022	LALATENDHU MOHAPATRA-MP	DURGESH NARAYAN RATH
193	10690/2022 WP(C)/20044/2022	M/S. C.P. MOHANTY, CUTTACK-MP	SUKANTA KUMAR DALAI
194	10691/2022 WP(C)/20047/2022	M/S. SUBHAN CONSTRUCTION, BBSR-MP	SUKANTA KUMAR DALAI
195	10692/2022 WP(C)/20048/2022	M/S. H.K.ROUT AND PARTNER, CUTTACK-MP	SUKANTA KUMAR DALAI
196	10693/2022 WP(C)/20049/2022	KAPALA BULU@K.BULU-MP	SANJAY KUMAR PRADHAN
197	10694/2022 WP(C)/20806/2019	NIRANJAN PRADHAN-MP	M/S.SANGRAM SENAPATI
198	10695/2022 WP(C)/20051/2022	UMAKANTA RANA-MP	PRAFULLA KUMAR RATH
199	10696/2022 WP(C)/20052/2022	NALINI DAS-MP	LAXMIDHAR MAHAPATRA
200	10697/2022 WP(C)/20054/2022	NEDURU RAMAKRISHNA-MP	DR.PURUSOTTAM CHULI
201	10698/2022 WP(C)/20056/2022	SUNIL KUMAR JENA-MP	DR.PURUSOTTAM CHULI
202	10699/2022 WP(C)/20059/2022	ATUAL BHUTIA-MP	BISWAJIT MOHANTY
203	10700/2022 WP(C)/3359/2022	SASMITA NAYAK-MP	
204	10701/2022 WP(C)/20062/2022	KIRANBALA MOHAPATRA-MP	PRAFULLA KUMAR LENKA
205	10702/2022 WP(C)/20065/2022	JAY MAA SARALA SELF HELP GROUP, SADANGI-MP	SAILABALA JENA
206	10703/2022 WP(C)/20066/2022	M/S. SHAHRA ROADWAYS, KEONJHAR-MP	AVIJIT PAL
207	10704/2022 WP(C)/20067/2022	M/S.RASHMI METALIKS LTD.,KOLKATA-MP	DURGA PRASAD NANDA
208	10705/2022 WP(C)/12832/2022	PHULAMATI SAHU-MP	SANJUKTA BALA DAS
209	10706/2022 WP(C)/14706/2022	GITA ROUT-MP	AFRAAZ SUHAIL
210	10707/2022 WP(C)/20069/2022	M/S MARUTI CLOTH STORE, BHADRAK-MP	SUBHENDU KUMAR NAYAK
211	10708/2022 WP(C)/20063/2022	MAHIMA SHREE GANESH SELF HELP GROUP, SADANGI-MP	PRILABALA JENA
212	10709/2022 WP(C)/20077/2022	GOPAL KRISHNA MOHAPATRA-MP	HIMANSU SEKHAR DEO
213	10710/2022 WP(C)/20079/2022	SUSRI SANGITA NAYAK-MP	SANGRAM KUMAR SINGH
214	10711/2022 WP(C)/20078/2022	MAHANTA BAISHNAB CH. DAS-MP	BHAKTADAS MOHANTY
215	10712/2022	REENA NAIK-MP	SANGRAM KUMAR SINGH

216	WP(C)/20081/2022 10713/2022	MANJULATA SAHU-MP	SANGRAM KUMAR SINGH
217	WP(C)/20082/2022 10714/2022	M/S. SAMBANDH FINSERVE PVT LTD.-MP	SIDHARTHA RAY
218	WP(C)/20073/2022 10715/2022	ELINA MAHALI-MP	SANGRAM KUMAR SINGH
219	WP(C)/20083/2022 10716/2022	SARASWATI SETHY-MP	SANGRAM KUMAR SINGH
220	WP(C)/20084/2022 10717/2022	JAMUNA SAHU-MP	SANGRAM KUMAR SINGH
221	WP(C)/20086/2022 10718/2022	SANTANU KUMAR SUNDI-MP	ARIJEET MISHRA
222	WP(C)/20087/2022 10719/2022	HARI KISHAN AGARWAL-MP	MANAS ACHARYA
223	WP(C)/20088/2022 10720/2022	SOUBHAGYA RANJAN JENA-MP	SURESH KUMAR JENA
224	WP(C)/20090/2022 10721/2022	PRASANA KUMAR JENA-MP	BASUDEV BARIK
225	WP(C)/18908/2022 10722/2022	PITABAS TRIPATHY-MP	PRASANTA KUMAR SATAPATHY
226	WP(C)/24636/2014 10723/2022	PITABAS TRIPATHY-MP	M/S.RAJASHREE BAHAL
227	WP(C)/24636/2014 10724/2022	PITABAS TRIPATHY-MP	M/S.RAJASHREE BAHAL
228	WP(C)/24636/2014 10725/2022	PRASANT KU.HOTA-MP	BHABANI SHANKAR MISHRA
229	WP(C)/20247/2014 10726/2022	RAJIB GANDHI-MP	RANJIT MOHANTY
230	WP(C)/2785/2022 10727/2022	JECKY PADHAN-MP	M/S.DEBI PRASAD DHAL
231	WP(C)/1180/2017 10728/2022	M/S. ANKITA GRAPHICS PVT. LTD.-MP	SANAT KUMAR DAS
232	WP(C)/20108/2022 10729/2022	MAHENDRA KUMAR PRADHAN-MP	HARA PRASAD RATH
233	WP(C)/15725/2022 10730/2022	JANAKI RAY BAGEL BABU-MP	BIBEKANANDA BHUYAN
234	WP(C)/20117/2022 10731/2022	D. RAMULU @ D. RAMULU SWAMI-MP	BIJAYA KUMAR BEHERA 1
235	WP(C)/20120/2022 10732/2022	MANOJ KUMAR PANDA-MP	GAUTAM SIDDIQUE
236	WP(C)/20121/2022 10733/2022	GOURANGA CHARAN PANDA-MP	TRILOCHAN DASH
237	WP(C)/20122/2022 10734/2022	CHARA MINZ-MP	NIRANJAN SINGH (1)
238	WP(C)/20123/2022 10735/2022	CHARA MINZ-MP	NIRANJAN SINGH (1)
239	WP(C)/20123/2022 10736/2022	PROSANTO BEHERA-MP	S.K.SAMAL
240	WP(C)/19368/2022 10737/2022	NALLA SANDHYA-MP	SAUBHAGYA KUMAR SAMAL
241	WP(C)/19376/2022 10738/2022	SANTOSH DEVI-MP	BANABIHARI RAY
242	WP(C)/20124/2022 10739/2022	SREE METALIKS LTD.-MP	SIDHARTHA RAY
243	WP(C)/13671/2022 10740/2022	KANTI DEVI-MP	BANABIHARI RAY
244	WP(C)/20127/2022 10741/2022	MANJU MAHANANDA-MP	M/S.KISHORE CHANDRA PARADHAN
245	WP(C)/27055/2017 10742/2022	STATE OF ODISHA-MP	ADDL STANDING COUNSEL
246	WP(C)/17064/2016 10743/2022	BHANU PRATAP SWAIN-MP	
	WP(C)/15611/2022		

247	10744/2022 WP(C)/16683/2019	ABHAY KUMAR SAHOO-MP	M/S.AMIT PRASAD BOSE
248	10745/2022 WP(C)/8258/2022	SUBRAT PATTNAIK-MP	DEEPAK KUMAR MOHAPATRA
249	10746/2022 WP(C)/20130/2022	M/S PRESSELS PVT. LTD.,CUTTACK-MP	ASHOK K. MOHANTY
250	10747/2022 WP(C)/10883/2008	ASTARANGA G.P.-MP	M/S.PRADIPTA MOHANTY
251	10748/2022 WP(C)/8278/2021	LILIPA KUMAR SAHOO-MP	
252	10749/2022 WP(C)/17060/2018	KASTURI KARALI-MP	M/S.UPENDRA KUMAR SAMAL
253	10750/2022 WP(C)/20134/2022	M/S ODYSSA HOME AND COMMERCIAL PVT. LTD.,BBSR-MP	RANANAS RANJAN PRADHAN
254	10751/2022 WP(C)/13633/2022	A.LAXMI NARAYAN NAIDU-MP	AMIT PRASAD BOSE
255	10752/2022 WP(C)/18192/2022	SUSANTA KUMAR SAHOO-MP	RANJAN KUMAR BEHERA
256	10753/2022 WP(C)/20137/2022	SAILENDRANATH RATH-MP	CHANDRA SEKHAR PANDA
257	10754/2022 WP(C)/20138/2022	ITISHRI SINGH-MP	RANJITA DHAL
258	10755/2022 WP(C)/20141/2022	AJAYA KUMAR KAR-MP	SURYAKANTA DASH
259	10756/2022 WP(C)/20140/2022	PRADIP KUMAR SETHI-MP	RANJITA DHAL
260	10757/2022 WP(C)/20143/2022	MAMATA GUPTA-MP	SANJEEV UDGATA
261	10758/2022 WP(C)/20144/2022	SUSHREE SANGEETA PANDA-MP	BHABANI SHANKAR DAS PARIDA
262	10759/2022 WP(C)/20144/2022	SUSHREE SANGEETA PANDA-MP	BHABANI SHANKAR DAS PARIDA
263	10760/2022 WP(C)/20147/2022	BINAPANI PRADHAN-MP	RANJITA DHAL
264	10761/2022 WP(C)/15077/2022	M/S. KANIKA FURNITURE (P) LTD., BBSR-MP	
265	10762/2022 WP(C)/18864/2022	JAYARAM NAYAK-MP	PRONOY MOHANTY
266	10763/2022 WP(C)/20148/2022	DHANAJIT SURANJAN-MP	MANOJ KUMAR PANDA
267	10764/2022 WP(C)/20149/2022	RAMESH CHANDRA MOHANTY-MP	SIDHESWAR MOHANTY
268	10765/2022 WP(C)/20151/2022	ASHISHA KUMAR MAHAPATRA-MP	SIDHESWAR MOHANTY
269	10766/2022 WP(C)/20153/2022	KAMAL KISHOR SHARMA-MP	SK. ZAFARULLA
270	10767/2022 WP(C)/20155/2022	BASANT KUMAR SAHOO-MP	SIDHESWAR MOHANTY
271	10768/2022 WP(C)/20158/2022	DIPTI KUMAR PRAHARAJ-MP	H.N.MOHAPATRA
272	10769/2022 WP(C)/20159/2022	ARUNA KUMAR NANDA-MP	SIDHESWAR MOHANTY
273	10770/2022 WP(C)/20161/2022	DIPTI KUMAR PRAHARAJ-MP	HRUDANANDA MOHAPATRA
274	10771/2022 WP(C)/20163/2022	SABITA JENA-MP	BHABANI SHANKAR RAYAGURU
275	10772/2022 WP(C)/20165/2022	JABAMANI HEMBRAM-MP	BHABANI SHANKAR RAYAGURU
276	10773/2022 WP(C)/20166/2022	DILESWAR APAT-MP	BYOMAKESH TRIPATHY
277	10774/2022 WP(C)/15304/2017	PRASANNA KU.PATI-MP	M/S.S.DAS